

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :15-02-2024

| Date : 15.02.2024 | | | | | | | | | |
|-------------------|----------------|----------------------------|---------------------------|---------------------------------------|-------------|--------------------------|---------------------------|----------------------------|-------------------------|
| S L N O. | C.A.N o. | Date of Applica tion | Case No. | Name of the Applica nt | C.C Type | Judge / Court Name | C.C Applied For | Deali ng Secti on | Se at |
| 1 | 14461/ 2024 | 15.02.2 024 | ABLAPL- 14628/2 023 | TUKUNA KUMAR MISHRA | C.O. | | Order Dtd. 2024-02- 07 | BAIL- 1 | (Se at No- 5) |
| 2 | 14462/ 2024 | 15.02.2 024 | ABLAPL- 9266/20 23 | BISWARAN JAN DALAI, M.R. DAS | C.O. | | Order Dtd. 2024-02- 09 | BAIL- 1 | (Se at No- 4) |
| 3 | 14463/ 2024 | 15.02.2 024 | ABLAPL- 1039/20 24 | B.K. PANDA | C.O. | | | BAIL- 2 | (Se at No- 8) |
| 4 | 14464/ 2024 | 15.02.2 024 | ABLAPL- 1030/20 24 | B.K. PANDA | C.O. | | Order Dtd. 2024-02- 12 | | (Se at No- 8) |
| 5 | 14465/ 2024 | 15.02.2 024 | ABLAPL- 1031/20 24 | B.K. PANDA | C.O. | | Order Dtd. 2024-02- 12 | | (Se at No- 8) |
| 6 | 14466/ 2024 | 15.02.2 024 | ABLAPL- 1032/20 24 | B.K. PANDA | C.O. | | Order Dtd. 2024-02- 12 | BAIL- 2 | (Se at No- 10) |
| 7 | 14467/ 2024 | 15.02.2 024 | ABLAPL- 1033/20 24 | B.K. PANDA | C.O. | | Order Dtd. 2024-02- 12 | | (Se at No- 10) |
| 8 | 14468/ 2024 | 15.02.2 024 | ABLAPL- 1034/20 24 | B.K. PANDA | C.O. | | Order Dtd. 2024-02- 12 | | (Se at No- 10) |
| 9 | 14469/ 2024 | 15.02.2 024 | ABLAPL- 1025/20 | B.K. PANDA | C.O. | | Order Dtd. 2024-02- 12 | | (Se at |

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| | | | 24 | | | | | | No-10) |
| 10 | 14470/2024 | 15.02.2024 | ABLAPL-1026/2024 | B.K. PANDA | C.O. | | Order Dtd. 2024-02-12 | BAIL-2 | (Se at No-7) |
| 11 | 14471/2024 | 15.02.2024 | ABLAPL-1027/2024 | B.K. PANDA | C.O. | | Order Dtd. 2024-02-12 | | (Se at No-7) |
| 12 | 14472/2024 | 15.02.2024 | ABLAPL-1028/2024 | B.K. PANDA | C.O. | | Order Dtd. 2024-02-12 | BAIL-2 | (Se at No-10) |
| 13 | 14473/2024 | 15.02.2024 | ABLAPL-1036/2024 | B.K. PANDA | C.O. | | Order Dtd. 2024-02-12 | BAIL-2 | (Se at No-10) |
| 14 | 14474/2024 | 15.02.2024 | ABLAPL-1084/2024 | PRADIPTA BEURA | C.O. | | Order Dtd. 2024-02-12 | | (Se at No-10) |
| 15 | 14475/2024 | 15.02.2024 | ABLAPL-1046/2024 | PRADIPTA BEURA | C.O. | | Order Dtd. 2024-02-12 | | (Se at No-10) |
| 16 | 14476/2024 | 15.02.2024 | ABLAPL-1043/2024 | PRADIPTA BEURA | C.O. | | Order Dtd. 2024-02-12 | BAIL-2 | (Se at No-9) |
| 17 | 14477/2024 | 15.02.2024 | ABLAPL-1086/2024 | G. SAHOO | C.O. | | Order Dtd. 2024-02-12 | | (Se at No-9) |
| 18 | 14478/2024 | 15.02.2024 | ABLAPL-1082/2024 | G. SAHOO | C.O. | COURT NO. 11 | Order Dtd. 2024-03-11 | | (Se at No-9) |
| 19 | 14479/2024 | 15.02.2024 | ABLAPL-1079/2024 | G. SAHOO | C.O. | COURT NO. 11 | Order Dtd. 2024-03-11 | | (Se at No-9) |
| 20 | 14480/2024 | 15.02.2024 | ABLAPL-1083/2024 | PRADIPTA BEURA | C.O. | COURT NO. 11 | Order Dtd. 2024-02-12 | | (Se at No-9) |
| 21 | 14481/2024 | 15.02.2024 | WP (C) - 14861/2014 | A.K. MISHRA | C.O. | COURT NO. 11 | | WRIT BRANC H-7 | (Se at No-18) |
| 22 | 14482/ | 15.02.2024 | WP (C) - | S. NAYAK | C.O. | COURT | Order Dtd. 2024-02- | WRIT | (Se |

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| | 2024 | 024 | 17923/2013 | | | NO. 11 | 13 | BRANCH-6 | at No-16) |
| 23 | 14483/2024 | 15.02.2024 | WP (C) - 10739/2013 | N.R. PANDA | C.O. | COURT NO. 11 | Order Dtd. 2024-02-13 | WRIT BRANCH-3 | (Se at No-12) |
| 24 | 14484/2024 | 15.02.2024 | WP (C) - 23094/2014 | R.C. MALLICK | C.O. | COURT NO. 11 | Order Dtd. 2024-02-12 | WRIT BRANCH-1 | (Se at No-30) |
| 25 | 14485/2024 | 15.02.2024 | WP (C) - 2757/2024 | G. JAYSHING | C.O. | COURT NO. 11 | Order Dtd. 2024-02-08 | WRIT BRANCH-3 | (Se at No-33) |
| 26 | 14486/2024 | 15.02.2024 | WP (C) - 2799/2024 | S. DAS | C.O. | COURT NO. 11 | Order Dtd. 2024-02-09 | WRIT BRANCH-3 | (Se at No-33) |
| 27 | 14487/2024 | 15.02.2024 | WPC (OAC) - 4126/2016 | S. BARIK | C.O. | COURT NO. 11 | Order Dtd. 2024-02-12 | OA Branch | (Se at No-1) |
| 28 | 14488/2024 | 15.02.2024 | WPC (OAC) - 4125/2016 | S. BARIK | C.O. | COURT NO. 11 | Order Dtd. 2024-02-12 | OA Branch | (Se at No-1) |
| 29 | 14490/2024 | 15.02.2024 | WP (C) - 26497/2022 | B.K. DALAI | C.O. | COURT NO. 11 | Order Dtd. 2024-02-12 | WRIT BRANCH-2 | (Se at No-9) |
| 30 | 14491/2024 | 15.02.2024 | WP (C) - 26497/2022 | SATYANARAYAN MISHRA | C.O. | COURT NO. 11 | Order Dtd. 2024-02-12 | WRIT BRANCH-2 | (Se at No-9) |
| 31 | 14493/2024 | 15.02.2024 | WP (C) - 2228/2024 | R.K. MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2024-02-12 | WRIT BRANCH-6 | (Se at No-16) |
| 32 | 14494/2024 | 15.02.2024 | WP (C) - 1086/2023 | S.K. NAYAK | C.O. | COURT NO. 11 | Order Dtd. 2024-02-06 | WRIT BRANCH-3 | (Se at No-14) |
| 33 | 14496/2024 | 15.02.2024 | WP (C) - 1086/2023 | T. BAG | C.O. | COURT NO. 11 | Order Dtd. 2024-02-06 | WRIT BRANCH-3 | (Se at No-14) |
| 34 | 14497/2024 | 15.02.2024 | ABLAPL-1094/2024 | S MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2024-02-12 | | (Se at No-14) |

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| 35 | 14498/2024 | 15.02.2024 | ABLAPL-1052/2024 | A MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2024-02-12 | | (Se at No-14) |
| 36 | 14500/2024 | 15.02.2024 | ABLAPL-1054/2024 | SK BEHERA | C.O. | COURT NO. 11 | Order Dtd. 2024-02-12 | | (Se at No-14) |
| 37 | 14502/2024 | 15.02.2024 | ABLAPL-1037/2024 | AK JATI | C.O. | COURT NO. 11 | Order Dtd. 2024-02-12 | BAIL-2 | (Se at No-10) |
| 38 | 14503/2024 | 15.02.2024 | ABLAPL-1099/2024 | M PAGAL | C.O. | COURT NO. 11 | Order Dtd. 2024-02-12 | | (Se at No-10) |
| 39 | 14504/2024 | 15.02.2024 | ABLAPL-1096/2024 | P BEHERA | C.O. | COURT NO. 11 | Order Dtd. 2024-02-12 | | (Se at No-10) |
| 40 | 14505/2024 | 15.02.2024 | ABLAPL-1089/2024 | RK BARIK | C.O. | COURT NO. 11 | Order Dtd. 2024-02-12 | | (Se at No-10) |
| 41 | 14507/2024 | 15.02.2024 | ABLAPL-1081/2024 | MR SAHOO | C.O. | COURT NO. 11 | Order Dtd. 2024-02-12 | | (Se at No-10) |
| 42 | 14509/2024 | 15.02.2024 | WP (C) - 35813/2020 | SUVENDU BARIK | C.O. | COURT NO. 11 | Order Dtd. 2024-02-13 | WRIT BRANCH-8 | (Se at No-39) |
| 43 | 14510/2024 | 15.02.2024 | ABLAPL-1050/2024 | A MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2024-02-12 | BAIL-2 | (Se at No-11) |
| 44 | 14511/2024 | 15.02.2024 | WPC (OAC) - 3763/2016 | D.P. DAS | C.O. | COURT NO. 11 | Order Dtd. 2024-02-13 | OA Branch | (Se at No-1) |
| 45 | 14513/2024 | 15.02.2024 | FAO-537/2020 | S C DAS | C.O. | COURT NO. 11 | Order Dtd. 2024-02-08 | MISC. APPEAL SEC. | (Se at No-9) |
| 46 | 14514/2024 | 15.02.2024 | FAO-466/2018 | D BISWAL | C.O. | COURT NO. 11 | Order Dtd. 2024-02-08 | MISC. APPEAL SEC. | (Se at No-2) |
| 47 | 14515/2024 | 15.02.2024 | WP (C) - 3906/2016 | A.K. JATI | C.O. | COURT NO. 11 | Order Dtd. 2016-03-04 | | (Se at No-04) |

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| 48 | 14516/2024 | 15.02.2024 | FAO-16/2021 | DR.J.K.L ENKA | C.O. | COURT NO. 11 | Order Dtd. 2024-02-08 | MISC. APPEAL SEC. | (Seat No-2) |
| 49 | 14518/2024 | 15.02.2024 | WPC (OAC) - 3905/2016 | A. SAHOO | C.O. | COURT NO. 11 | Order Dtd. 2024-02-13 | OA Branch | (Seat No-1) |
| 50 | 14519/2024 | 15.02.2024 | FAO-477/2020 | R C MALLICK | C.O. | COURT NO. 11 | Order Dtd. 2024-02-08 | MISC. APPEAL SEC. | (Seat No-5) |
| 51 | 14520/2024 | 15.02.2024 | WPC (OA) - 1573/2016 | B. SAMAL | C.O. | COURT NO. 11 | Order Dtd. 2024-02-13 | OA Branch | (Seat No-1) |
| 52 | 14521/2024 | 15.02.2024 | FAO-478/2020 | R C MALLICK | C.O. | COURT NO. 11 | Order Dtd. 2024-02-08 | MISC. APPEAL SEC. | (Seat No-5) |
| 53 | 14522/2024 | 15.02.2024 | WPC (OAC) - 2360/2016 | R.K. SAHU | C.O. | COURT NO. 11 | Order Dtd. 2024-02-12 | OA Branch | (Seat No-1) |
| 54 | 14524/2024 | 15.02.2024 | ABLAPL-1047/2024 | PR PARIDA | C.O. | COURT NO. 11 | Order Dtd. 2024-02-12 | | (Seat No-1) |
| 55 | 14525/2024 | 15.02.2024 | WPC (OAC) - 2360/2016 | K.K. MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2024-02-12 | OA Branch | (Seat No-1) |
| 56 | 14526/2024 | 15.02.2024 | FAO-482/2020 | R C MALLICK | C.O. | COURT NO. 11 | Order Dtd. 2024-02-08 | MISC. APPEAL SEC. | (Seat No-5) |
| 57 | 14527/2024 | 15.02.2024 | WP (C) - 2936/2024 | M.R. ROUSTRAY | C.O. | COURT NO. 11 | Order Dtd. 2024-02-13 | WRIT BRANCH-5 | (Seat No-21) |
| 58 | 14528/2024 | 15.02.2024 | ABLAPL-1029/2024 | D SAHOO | C.O. | COURT NO. 11 | Order Dtd. 2024-02-12 | | (Seat No-21) |
| 59 | 14530/2024 | 15.02.2024 | FAO-493/2020 | NIRANJAN ROUT | C.O. | COURT NO. 11 | Order Dtd. 2024-02-08 | MISC. APPEAL SEC. | (Seat No-5) |
| 60 | 14531/2024 | 15.02.2024 | WP (C) - 1574/20 | H. DAS | C.O. | COURT NO. 1 | Order Dtd. 9999-12-31 | WRIT BRANC | (Seat |

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| | | | 24 | | | | | H-6 | No-26) |
| 61 | 14532/2024 | 15.02.2024 | FAO-494/2020 | NIRANJAN ROUT | C.O. | COURT NO. 1 | Order Dtd. 2024-02-08 | MISC. APPEAL SEC. | (Seat No-5) |
| 62 | 14533/2024 | 15.02.2024 | WP (C) - 3160/2024 | J. SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2024-02-13 | WRIT BRANCH-8 | (Seat No-41) |
| 63 | 14534/2024 | 15.02.2024 | ABLAPL-1021/2024 | JR DAS | C.O. | COURT NO. 1 | Order Dtd. 2024-02-12 | BAIL-2 | (Seat No-7) |
| 64 | 14535/2024 | 15.02.2024 | FAO-497/2020 | NIRANJAN ROUT | C.O. | COURT NO. 1 | Order Dtd. 2024-02-08 | MISC. APPEAL SEC. | (Seat No-5) |
| 65 | 14536/2024 | 15.02.2024 | WP (C) - 1666/2024 | H.DAS | C.O. | COURT NO. 1 | Order Dtd. 9999-12-31 | WRIT BRANCH-7 | (Seat No-5) |
| 66 | 14537/2024 | 15.02.2024 | ABLAPL-744/2024 | S SAHU | C.O. | COURT NO. 11 | Order Dtd. 2024-02-12 | | (Seat No-5) |
| 67 | 14538/2024 | 15.02.2024 | WP (C) - 3154/2024 | PRADIPTA KUMAR PATTANAYAK | C.O. | COURT NO. 11 | Order Dtd. 2024-02-13 | WRIT BRANCH-8 | (Seat No-41) |
| 68 | 14539/2024 | 15.02.2024 | ABLAPL-690/2024 | AMLAN SHAKTI PAUL | C.O. | COURT NO. 11 | Order Dtd. 2024-02-05 | BAIL-1 | (Seat No-5) |
| 69 | 14541/2024 | 15.02.2024 | WP (C) - 3153/2024 | PRADIPTA KUMAR PATTANAYAK | C.O. | COURT NO. 11 | Order Dtd. 2024-02-13 | WRIT BRANCH-8 | (Seat No-41) |
| 70 | 14542/2024 | 15.02.2024 | ABLAPL-562/2024 | B SINGH | C.O. | COURT NO. 11 | Order Dtd. 2024-02-09 | | (Seat No-41) |
| 71 | 14543/2024 | 15.02.2024 | WP (C) - 3195/2024 | TUSHAR KANTA NAYAK | C.O. | COURT NO. 11 | Order Dtd. 2024-02-13 | WRIT BRANCH-8 | (Seat No-41) |
| 72 | 14544/2024 | 15.02.2024 | WP (C) - 3157/2024 | SATYAJIT SAMAL | C.O. | COURT NO. 11 | Order Dtd. 2024-02-13 | WRIT BRANCH-8 | (Seat No-41) |
| 73 | 14545/ | 15.02.2024 | ABLAPL- | A | C.O. | COURT | Order Dtd. 2024-02- | | (Se |

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| | 2024 | 024 | 1080/2024 | MOHANTY | | NO. 11 | 12 | | at No-41) |
| 74 | 14547/2024 | 15.02.2024 | FAO-498/2020 | NIRANJAN ROUT | C.O. | COURT NO. 11 | Order Dtd. 2024-02-08 | MISC. APPEAL SEC. | (Se at No-5) |
| 75 | 14548/2024 | 15.02.2024 | WP (C) - 2812/2024 | R.K. MOHABHOI | C.O. | COURT NO. 1 | Order Dtd. 2024-02-20 | WRIT BRANCH-4 | (Se at No-37) |
| 76 | 14549/2024 | 15.02.2024 | ABLAPL-1049/2024 | JJ SAHOO | C.O. | COURT NO. 11 | Order Dtd. 2024-02-12 | BAIL-2 | (Se at No-11) |
| 77 | 14551/2024 | 15.02.2024 | WP (C) - 3068/2024 | M.R. SAHOO | C.O. | COURT NO. 11 | Order Dtd. 2024-02-12 | WRIT BRANCH-6 | (Se at No-35) |
| 78 | 14552/2024 | 15.02.2024 | FAO-499/2020 | NIRANJAN ROUT | C.O. | COURT NO. 11 | Order Dtd. 2024-02-08 | MISC. APPEAL SEC. | (Se at No-5) |
| 79 | 14553/2024 | 15.02.2024 | FAO-479/2020 | R C MALLICK | C.O. | COURT NO. 11 | Order Dtd. 2024-02-08 | MISC. APPEAL SEC. | (Se at No-5) |
| 80 | 14554/2024 | 15.02.2024 | WP (C) - 3126/2024 | M.R. SAHOO | C.O. | COURT NO. 11 | Order Dtd. 2024-02-12 | WRIT BRANCH-8 | (Se at No-41) |
| 81 | 14556/2024 | 15.02.2024 | FAO-500/2020 | R C MALLICK | C.O. | COURT NO. 11 | Order Dtd. 2024-02-08 | MISC. APPEAL SEC. | (Se at No-5) |
| 82 | 14557/2024 | 15.02.2024 | CONTC-761/2024 | M.D. BISWAL | C.O. | COURT NO. 11 | Order Dtd. 2024-02-13 | | (Se at No-5) |
| 83 | 14558/2024 | 15.02.2024 | CONTC-776/2024 | AUROBIND A SAHOO | C.O. | COURT NO. 11 | Order Dtd. 2024-02-13 | | (Se at No-5) |
| 84 | 14559/2024 | 15.02.2024 | WP (C) - 2790/2024 | P K MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2024-02-29 | WRIT BRANCH-3 | (Se at No-33) |
| 85 | 14561/2024 | 15.02.2024 | CONTC-775/2024 | AUROBIND A SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2024-02-13 | | (Se at No-33) |

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| 86 | 14562/2024 | 15.02.2024 | WP (C) - 3023/2024 | H K DASH | C.O. | COURT NO. 1 | Order Dtd. 2024-02-12 | WRIT BRANCH-6 | (Seat No-35) |
| 87 | 14563/2024 | 15.02.2024 | WP (C) - 3026/2024 | H K DASH | C.O. | COURT NO. 1 | Order Dtd. 2024-02-12 | WRIT BRANCH-6 | (Seat No-35) |
| 88 | 14564/2024 | 15.02.2024 | CONTC-745/2024 | AUROBIND A SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2024-02-13 | | (Seat No-35) |
| 89 | 14565/2024 | 15.02.2024 | WP (C) - 12724/2021 | M K NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2024-02-13 | WRIT BRANCH-2 | (Seat No-45) |
| 90 | 14566/2024 | 15.02.2024 | ARBP (ICA) - 1/2024 | B.K. BEHERA | C.O. | COURT NO. 7 | Order Dtd. 2024-02-13 | | (Seat No-45) |
| 91 | 14567/2024 | 15.02.2024 | WP (C) - 12757/2021 | M K NAYAK | C.O. | COURT NO. 7 | Order Dtd. 2024-02-13 | WRIT BRANCH-2 | (Seat No-45) |
| 92 | 14568/2024 | 15.02.2024 | WP (C) - 21358/2022 | T K BARIK | C.O. | COURT NO. 7 | Order Dtd. 2024-02-12 | WRIT BRANCH-1 | (Seat No-3) |
| 93 | 14569/2024 | 15.02.2024 | CONTC-750/2024 | A. SAHOO | C.O. | COURT NO. 7 | Order Dtd. 2024-02-13 | | (Seat No-3) |
| 94 | 14570/2024 | 15.02.2024 | WP (C) - 7536/2022 | T K BARIK | C.O. | COURT NO. 7 | Order Dtd. 2024-02-12 | WRIT BRANCH-6 | (Seat No-24) |
| 95 | 14571/2024 | 15.02.2024 | WP (C) - 7536/2022 | H K DASH | C.O. | COURT NO. 7 | Order Dtd. 2024-02-12 | WRIT BRANCH-6 | (Seat No-24) |
| 96 | 14572/2024 | 15.02.2024 | CONTC-738/2024 | AUROBIND A SAHOO | C.O. | COURT NO. 7 | Order Dtd. 2024-02-13 | | (Seat No-24) |
| 97 | 14573/2024 | 15.02.2024 | CONTC-755/2024 | G.C. JENA | C.O. | COURT NO. 1 | Order Dtd. 9999-12-31 | | (Seat No-24) |
| 98 | 14574/2024 | 15.02.2024 | WPC (OAC) - 4372/20 | R.C. MUDULI | C.O. | COURT NO. 1 | Order Dtd. 2024-02-12 | OA Branch | (Seat No-) |

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| | | | 15 | | | | | | 1) |
| 99 | 14575/2024 | 15.02.2024 | BLAPL-105/2024 | J PRADHAN | C.O. | COURT NO. 1 | Order Dtd. 2024-02-12 | | (Seat No-1) |
| 100 | 14576/2024 | 15.02.2024 | WP (C) - 7538/2022 | H K DASH | C.O. | COURT NO. 1 | Order Dtd. 5000-01-01 | WRIT BRANCH-6 | (Seat No-24) |
| 101 | 14577/2024 | 15.02.2024 | WPC (OAC) - 4373/2015 | R.C. MUDULI | C.O. | COURT NO. 1 | Order Dtd. 2024-02-12 | OA Branch | (Seat No-1) |
| 102 | 14578/2024 | 15.02.2024 | WP (C) - 7255/2021 | PRADIPTA KUMAR PATTANAYAK | C.O. | COURT NO. 1 | Order Dtd. 2024-02-13 | WRIT BRANCH-5 | (Seat No-23) |
| 103 | 14579/2024 | 15.02.2024 | WP (C) - 262/2024 | H. DAS | C.O. | COURT NO. 1 | Order Dtd. 9999-12-31 | WRIT BRANCH-1 | (Seat No-49) |
| 104 | 14580/2024 | 15.02.2024 | WP (C) - 7538/2022 | T K BARIK | C.O. | COURT NO. 1 | Order Dtd. 2024-02-12 | WRIT BRANCH-6 | (Seat No-24) |
| 105 | 14582/2024 | 15.02.2024 | WP (C) - 41648/2021 | D.K. NAIK | C.O. | COURT NO. 1 | Order Dtd. 2024-02-13 | WRIT BRANCH-5 | (Seat No-23) |
| 106 | 14584/2024 | 15.02.2024 | WP (C) - 2928/2024 | M.R. ROUSTRAY | C.O. | COURT NO. 1 | Order Dtd. 2024-02-13 | WRIT BRANCH-5 | (Seat No-21) |
| 107 | 14585/2024 | 15.02.2024 | WP (C) - 3112/2024 | KISHORE CHANDRA PRADHAN | C.O. | COURT NO. 1 | Order Dtd. 2024-02-13 | WRIT BRANCH-8 | (Seat No-41) |
| 108 | 14587/2024 | 15.02.2024 | WP (C) - 7540/2022 | H K DASH | C.O. | COURT NO. 1 | Order Dtd. 2024-02-12 | WRIT BRANCH-6 | (Seat No-24) |
| 109 | 14588/2024 | 15.02.2024 | WP (C) - 2910/2024 | M.R. ROUSTRAY | C.O. | COURT NO. 1 | Order Dtd. 2024-02-13 | WRIT BRANCH-5 | (Seat No-21) |
| 110 | 14589/2024 | 15.02.2024 | BLAPL-790/2024 | A DAS | C.O. | COURT NO. 1 | Order Dtd. 2024-02-13 | BAIL-1 | (Seat No-4) |
| 111 | 14590/2024 | 15.02.2024 | WP (C) - 7540/2024 | T K BARIK | C.O. | COURT NO. 1 | Order Dtd. 2024-02-12 | WRIT BRANCH | (Seat No-) |

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| | | | 22 | | | | | H-6 | No-24) |
| 11 2 | 14591/ 2024 | 15.02.2 024 | WP (C) - 23044/2 022 | T K BARIK | C.O. | COURT NO. 1 | Order Dtd. 2024-02- 12 | WRIT BRANC H-1 | (Se at No- 31) |
| 11 3 | 14592/ 2024 | 15.02.2 024 | WP (C) - 1466/20 14 | M/S.ANIM ESH MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2024-02- 12 | WRIT BRANC H-4 | (Se at No- 17) |
| 11 4 | 14593/ 2024 | 15.02.2 024 | WP (C) - 3000/20 24 | M R SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2024-02- 13 | WRIT BRANC H-5 | (Se at No- 21) |
| 11 5 | 14594/ 2024 | 15.02.2 024 | WP (C) - 2900/20 24 | M R SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2024-02- 12 | WRIT BRANC H-4 | (Se at No- 37) |
| 11 6 | 14595/ 2024 | 15.02.2 024 | BLAPL- 14715/2 023 | T.K. DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-01- 11 | BAIL- 2 | (Se at No- 8) |
| 11 7 | 14596/ 2024 | 15.02.2 024 | WP (C) - 2867/20 24 | M R SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02- 12 | WRIT BRANC H-4 | (Se at No- 37) |
| 11 8 | 14597/ 2024 | 15.02.2 024 | ABLAPL- 9986/20 23 | K. MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-09- 26 | BAIL- 1 | (Se at No- 5) |
| 11 9 | 14598/ 2024 | 15.02.2 024 | WP (C) - 11441/2 020 | B K SWAIN | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02- 07 | WRIT BRANC H-7 | (Se at No- 15) |
| 12 0 | 14600/ 2024 | 15.02.2 024 | WP (C) - 3053/20 24 | C R NAYAK | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02- 13 | WRIT BRANC H-6 | (Se at No- 35) |
| 12 1 | 14601/ 2024 | 15.02.2 024 | ABLAPL- 10399/2 022 | A.K. BISOI | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-12- 21 | BAIL- 2 | (Se at No- 10) |
| 12 2 | 14602/ 2024 | 15.02.2 024 | WP (C) - 15495/2 016 | P C DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02- 13 | WRIT BRANC H-6 | (Se at No- 25) |
| 12 3 | 14603/ 2024 | 15.02.2 024 | ABLAPL- 10623/2 023 | A.K. MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-09- 29 | BAIL- 1 | (Se at No- 2) |
| 12 | 14605/ 2024 | 15.02.2 | WP (C) - | A K | C.O. | COURT | Order Dtd. 2024-02- | WRIT | (Se |

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| 4 | 2024 | 024 | 15495/2016 | BEHERA | | NO. 2 OLD | 13 | BRANCH-6 | at No-25) |
| 125 | 14606/2024 | 15.02.2024 | WP (C) - 3158/2024 | T. SWAIN | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-13 | WRIT BRANCH-8 | (Seat No-41) |
| 126 | 14607/2024 | 15.02.2024 | WP (C) - 3165/2024 | ANUP KUMAR MOHAPATRA | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-13 | WRIT BRANCH-8 | (Seat No-41) |
| 127 | 14608/2024 | 15.02.2024 | WP (C) - 3152/2024 | TAPAN SWAIN | C.O. | COURT NO. 2 OLD | Order Dtd. 9999-12-31 | WRIT BRANCH-8 | (Seat No-41) |
| 128 | 14610/2024 | 15.02.2024 | WP (C) - 3151/2024 | TAPAN SWAIN | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-13 | WRIT BRANCH-8 | (Seat No-41) |
| 129 | 14611/2024 | 15.02.2024 | WP (C) - 2967/2024 | M. MISHRA | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-13 | WRIT BRANCH-5 | (Seat No-21) |
| 130 | 14612/2024 | 15.02.2024 | WP (C) - 3150/2024 | TAPAN SWAIN | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-13 | WRIT BRANCH-8 | (Seat No-41) |
| 131 | 14614/2024 | 15.02.2024 | WP (C) - 2232/2024 | G. JAYSHING | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-13 | WRIT BRANCH-6 | (Seat No-16) |
| 132 | 14615/2024 | 15.02.2024 | WP (C) - 2970/2024 | P K MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-13 | WRIT BRANCH-5 | (Seat No-21) |
| 133 | 14617/2024 | 15.02.2024 | WP (C) - 3064/2024 | ANIL KUMAR DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-13 | WRIT BRANCH-6 | (Seat No-35) |
| 134 | 14618/2024 | 15.02.2024 | WP (C) - 3140/2024 | TAPAN SWAIN | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-13 | WRIT BRANCH-8 | (Seat No-41) |
| 135 | 14620/2024 | 15.02.2024 | WP (C) - 3110/2024 | J.K. MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-13 | WRIT BRANCH-8 | (Seat No-41) |
| 136 | 14622/2024 | 15.02.2024 | WP (C) - 3142/2024 | TAPAN SWAIN | C.O. | COURT NO. 2 OLD | Order Dtd. 9999-12-31 | WRIT BRANCH-8 | (Seat No-41) |

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| 137 | 14623/2024 | 15.02.2024 | WP (C) - 1144/2024 | S.K. SAMAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-01-25 | WRIT BRANCH-2 | (Serial No-34) |
| 138 | 14625/2024 | 15.02.2024 | WP (C) - 1144/2024 | B.K. PARDHI | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-01-25 | WRIT BRANCH-2 | (Serial No-34) |
| 139 | 14626/2024 | 15.02.2024 | WP (C) - 3166/2024 | M.R. ROUSTRAY | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-13 | WRIT BRANCH-8 | (Serial No-41) |
| 140 | 14627/2024 | 15.02.2024 | WP (C) - 3071/2024 | A.P. SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-13 | WRIT BRANCH-6 | (Serial No-35) |
| 141 | 14630/2024 | 15.02.2024 | WP (C) - 3048/2024 | B. SAHU | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-13 | WRIT BRANCH-6 | (Serial No-35) |
| 142 | 14631/2024 | 15.02.2024 | WP (C) - 3048/2024 | A.K. SWAIN | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-13 | WRIT BRANCH-6 | (Serial No-35) |
| 143 | 14633/2024 | 15.02.2024 | WP (C) - 3144/2024 | TAPAN SWAIN | C.O. | COURT NO. 2 OLD | Order Dtd. 9999-12-31 | WRIT BRANCH-8 | (Serial No-41) |
| 144 | 14634/2024 | 15.02.2024 | WP (C) - 2979/2024 | KISHORE CHANDRA PRADHAN | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-13 | WRIT BRANCH-5 | (Serial No-21) |
| 145 | 14635/2024 | 15.02.2024 | WP (C) - 3149/2024 | TAPAN SWAIN | C.O. | COURT NO. 2 OLD | Order Dtd. 9999-12-31 | WRIT BRANCH-8 | (Serial No-41) |
| 146 | 14636/2024 | 15.02.2024 | WP (C) - 2965/2024 | D.K. NAIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-13 | WRIT BRANCH-5 | (Serial No-21) |
| 147 | 14637/2024 | 15.02.2024 | WP (C) - 3139/2024 | B. SINGH | C.O. | COURT NO. 2 OLD | Order Dtd. 9999-12-31 | WRIT BRANCH-8 | (Serial No-41) |
| 148 | 14638/2024 | 15.02.2024 | WP (C) - 3148/2024 | TAPAN SWAIN | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-13 | WRIT BRANCH-8 | (Serial No-41) |
| 149 | 14639/2024 | 15.02.2024 | WP (C) - 3139/2024 | T. SWAIN | C.O. | COURT NO. 2 OLD | Order Dtd. 9999-12-31 | WRIT BRANCH-8 | (Serial No-41) |

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| | | | | | | | | | 41) |
| 150 | 14640/2024 | 15.02.2024 | WP (C) - 3042/2024 | R K MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-12 | WRIT BRANCH-6 | (Seat No-35) |
| 151 | 14641/2024 | 15.02.2024 | WP (C) - 3079/2024 | MANGUL NAIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-12 | WRIT BRANCH-6 | (Seat No-35) |
| 152 | 14643/2024 | 15.02.2024 | WP (C) - 3141/2024 | RABINDRA KUMAR PATNAIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-13 | WRIT BRANCH-8 | (Seat No-41) |
| 153 | 14644/2024 | 15.02.2024 | WP (C) - 3127/2024 | C R NAYAK | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-12 | WRIT BRANCH-8 | (Seat No-41) |
| 154 | 14645/2024 | 15.02.2024 | WP (C) - 3136/2024 | RABINDRA KUMAR PATNAIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-13 | WRIT BRANCH-8 | (Seat No-41) |
| 155 | 14646/2024 | 15.02.2024 | WP (C) - 3043/2024 | M. NAIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-13 | WRIT BRANCH-6 | (Seat No-35) |
| 156 | 14647/2024 | 15.02.2024 | WP (C) - 2866/2024 | M R SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-12 | WRIT BRANCH-4 | (Seat No-37) |
| 157 | 14648/2024 | 15.02.2024 | WP (C) - 3010/2024 | M. NAIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-13 | WRIT BRANCH-6 | (Seat No-35) |
| 158 | 14649/2024 | 15.02.2024 | WP (C) - 2902/2024 | M R SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-12 | WRIT BRANCH-5 | (Seat No-21) |
| 159 | 14650/2024 | 15.02.2024 | WP (C) - 2907/2024 | M R SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-12 | WRIT BRANCH-5 | (Seat No-21) |
| 160 | 14651/2024 | 15.02.2024 | WP (C) - 3009/2024 | M. NAIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-13 | WRIT BRANCH-6 | (Seat No-35) |
| 161 | 14652/2024 | 15.02.2024 | WP (C) - 2901/2024 | M R SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-12 | WRIT BRANCH-5 | (Seat No-21) |
| 162 | 14653/2024 | 15.02.2024 | WP (C) - 16184/2 | SUVENDU BARIK | C.O. | COURT NO. 2 | Order Dtd. 2024-02-13 | WRIT BRANCH | (Seat |

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| | | | 019 | | | OLD | | H-8 | No-29) |
| 163 | 14654/2024 | 15.02.2024 | MACA-771/2022 | S.R. OJHA | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-12 | MISC. APPEAL SEC. | (Seat No-4) |
| 164 | 14655/2024 | 15.02.2024 | WP(C)-13744/2017 | B R SENAPATI | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-12 | WRIT BRANCH-5 | (Seat No-32) |
| 165 | 14656/2024 | 15.02.2024 | BLAPL-760/2024 | D SAMAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-12 | | (Seat No-32) |
| 166 | 14657/2024 | 15.02.2024 | MACA-408/2023 | P.K. BARIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-12 | MISC. APPEAL SEC. | (Seat No-7) |
| 167 | 14658/2024 | 15.02.2024 | WP(C)-2714/2017 | PRASANJIT BEHERA | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-12 | WRIT BRANCH-2 | (Seat No-34) |
| 168 | 14659/2024 | 15.02.2024 | BLAPL-784/2024 | JR DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-12 | | (Seat No-34) |
| 169 | 14660/2024 | 15.02.2024 | MACA-408/2023 | P.CH. DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-12 | MISC. APPEAL SEC. | (Seat No-7) |
| 170 | 14661/2024 | 15.02.2024 | WP(C)-2611/2018 | ABINASH SUNDARAY | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-13 | WRIT BRANCH-8 | (Seat No-43) |
| 171 | 14662/2024 | 15.02.2024 | BLAPL-780/2024 | JR DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-12 | | (Seat No-43) |
| 172 | 14663/2024 | 15.02.2024 | MACA-571/2023 | S.K. SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-12 | MISC. APPEAL SEC. | (Seat No-1) |
| 173 | 14664/2024 | 15.02.2024 | WP(C)-826/2015 | S B UDGATA | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-12 | WRIT BRANCH-5 | (Seat No-47) |
| 174 | 14665/2024 | 15.02.2024 | WP(C)-826/2015 | S MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-02 | WRIT BRANCH-5 | (Seat No-47) |
| 17 | 14666/ | 15.02.2 | MACA- | N.K. | C.O. | COURT | Order Dtd. 2024-02- | MISC. | (Se |

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| 5 | 2024 | 024 | 571/2023 | SATAPATHY | | NO. 2 OLD | 12 | APPEAL SEC. | at No-1) |
| 176 | 14667/2024 | 15.02.2024 | BLAPL-539/2024 | N SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-13 | | (Se at No-1) |
| 177 | 14668/2024 | 15.02.2024 | BLAPL-746/2024 | D SAMAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-13 | | (Se at No-1) |
| 178 | 14669/2024 | 15.02.2024 | WP (C) - 734/2024 | D.K. SAHU | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-12 | WRIT BRANCH-6 | (Se at No-36) |
| 179 | 14670/2024 | 15.02.2024 | WP (C) - 826/2015 | A K NAYAK | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-12 | WRIT BRANCH-5 | (Se at No-47) |
| 180 | 14671/2024 | 15.02.2024 | WP (C) - 42917/2023 | KUNJA SUNDAR DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-12 | WRIT BRANCH-2 | (Se at No-45) |
| 181 | 14672/2024 | 15.02.2024 | RFA-1/2024 | JYOTISH RANJAN DAS | C.O. | COURT NO. 17 | Order Dtd. 2024-03-19 | | (Se at No-45) |
| 182 | 14673/2024 | 15.02.2024 | BLAPL-520/2024 | RK MALLICK | C.O. | COURT NO. 10 | Order Dtd. 2024-02-13 | | (Se at No-45) |
| 183 | 14674/2024 | 15.02.2024 | WP (C) - 3129/2024 | A. MOHANTY | C.O. | COURT NO. 10 | Order Dtd. 2024-02-12 | WRIT BRANCH-8 | (Se at No-41) |
| 184 | 14675/2024 | 15.02.2024 | WP (C) - 2333/2024 | SUNIL KUMAR PATNAIK | C.O. | COURT NO. 10 | Order Dtd. 2024-02-12 | WRIT BRANCH-7 | (Se at No-48) |
| 185 | 14677/2024 | 15.02.2024 | BLAPL-496/2024 | R DAS | C.O. | COURT NO. 10 | Order Dtd. 2024-02-12 | BAIL-2 | (Se at No-7) |
| 186 | 14678/2024 | 15.02.2024 | SAO-19/2023 | P K PATRI | C.O. | COURT NO. 17 | Order Dtd. 2024-03-01 | | (Se at No-7) |
| 187 | 14679/2024 | 15.02.2024 | WP (C) - 4277/2012 | S.C. DAS | C.O. | COURT NO. 17 | Order Dtd. 2024-02-09 | WRIT BRANCH-2 | (Se at No-45) |

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| 18 | 14682/2024 | 15.02.2024 | ABLAPL-11798/2022 | SAMIR BARIK | C.O. | COURT NO. 17 | Order Dtd. 2024-02-12 | BAIL-2 | (Se at No-11) |
| 18 | 14683/2024 | 15.02.2024 | WP (C) - 9831/2016 | S.K. NANDA | C.O. | COURT NO. 17 | Order Dtd. 2024-02-07 | WRIT BRANCH-7 | (Se at No-15) |
| 19 | 14685/2024 | 15.02.2024 | WP (C) - 2933/2024 | DIGAMBAR SETHI | C.O. | COURT NO. 17 | Order Dtd. 2024-02-09 | WRIT BRANCH-5 | (Se at No-21) |
| 19 | 14687/2024 | 15.02.2024 | WP (C) - 3069/2024 | P.K. SWAIN | C.O. | COURT NO. 17 | Order Dtd. 2024-02-12 | WRIT BRANCH-6 | (Se at No-35) |
| 19 | 14689/2024 | 15.02.2024 | WP (C) - 3047/2024 | MANORANJAN PADHI | C.O. | COURT NO. 17 | Order Dtd. 2024-02-12 | WRIT BRANCH-6 | (Se at No-35) |
| 19 | 14691/2024 | 15.02.2024 | WP (C) - 3039/2024 | S.K. BEHERA | C.O. | COURT NO. 17 | Order Dtd. 2024-02-12 | WRIT BRANCH-6 | (Se at No-35) |
| 19 | 14693/2024 | 15.02.2024 | WP (C) - 2474/2024 | B. SINGH | C.O. | COURT NO. 17 | Order Dtd. 2024-02-06 | WRIT BRANCH-8 | (Se at No-40) |
| 19 | 14694/2024 | 15.02.2024 | WP (C) - 2957/2024 | MANAS RANJAN PANDA | C.O. | COURT NO. 10 | Order Dtd. 9999-12-31 | WRIT BRANCH-5 | (Se at No-21) |
| 19 | 14696/2024 | 15.02.2024 | WP (C) - 3045/2024 | P.R. SWAIN | C.O. | COURT NO. 10 | Order Dtd. 2024-02-12 | WRIT BRANCH-6 | (Se at No-35) |
| 19 | 14697/2024 | 15.02.2024 | WP (C) - 3021/2024 | D.K. SAHOO | C.O. | COURT NO. 10 | Order Dtd. 2024-02-12 | WRIT BRANCH-6 | (Se at No-35) |
| 19 | 14698/2024 | 15.02.2024 | WP (C) - 2981/2024 | M.R. PADHI | C.O. | COURT NO. 10 | Order Dtd. 2024-02-12 | WRIT BRANCH-5 | (Se at No-21) |
| 19 | 14699/2024 | 15.02.2024 | WP (C) - 2932/2024 | KIRTAN DANG | C.O. | COURT NO. 10 | Order Dtd. 2024-02-12 | WRIT BRANCH-5 | (Se at No-21) |
| 20 | 14701/2024 | 15.02.2024 | WP (C) - 2915/2024 | N.R. PANDA | C.O. | COURT NO. 10 | Order Dtd. 2024-02-12 | WRIT BRANCH-5 | (Se at No-21) |

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| 201 | 14702/2024 | 15.02.2024 | WP (C) - 2544/2024 | TRILOCHAN PANIGRAHI | C.O. | COURT NO. 10 | Order Dtd. 2024-02-12 | WRIT BRANCH-1 | (Seat No-3) |
| 202 | 14707/2024 | 15.02.2024 | CRLMC-4329/2023 | D SAHOO | C.O. | COURT NO. 10 | Order Dtd. 2024-02-13 | CRIMINAL MISC | (Seat No-2) |
| 203 | 14710/2024 | 15.02.2024 | ABLAPL-12409/2023 | S. DASH | C.O. | COURT NO. 11 | Order Dtd. 2023-10-31 | BAIL-1 | (Seat No-6) |
| 204 | 14712/2024 | 15.02.2024 | CRLMC-371/2024 | LAGNAJIT PATNAIK | C.O. | COURT NO. 15 | Order Dtd. 2024-03-11 | | (Seat No-6) |
| 205 | 14714/2024 | 15.02.2024 | ABLAPL-12407/2023 | S. DASH | C.O. | COURT NO. 11 | Order Dtd. 2023-10-31 | BAIL-1 | (Seat No-6) |
| 206 | 14715/2024 | 15.02.2024 | CRLMC-26/2024 | K C PANDA | C.O. | COURT NO. 11 | Order Dtd. 2024-02-09 | | (Seat No-6) |
| 207 | 14716/2024 | 15.02.2024 | ABLAPL-15223/2023 | ASHOK KUMAR SAHOO | C.O. | COURT NO. 11 | Order Dtd. 2024-03-12 | BAIL-2 | (Seat No-7) |
| 208 | 14718/2024 | 15.02.2024 | CRLMC-5490/2023 | K C PANDA | C.O. | COURT NO. 11 | Order Dtd. 2024-02-09 | CRIMINAL MISC | (Seat No-7) |
| 209 | 14719/2024 | 15.02.2024 | ABLAPL-15157/2023 | G. SAHOO | C.O. | COURT NO. 11 | | BAIL-1 | (Seat No-1) |
| 210 | 14720/2024 | 15.02.2024 | CRLMC-5110/2023 | K C PANDA | C.O. | COURT NO. 11 | Order Dtd. 2024-02-09 | CRIMINAL MISC | (Seat No-4) |
| 211 | 14721/2024 | 15.02.2024 | ABLAPL-15185/2023 | R.B. MISHRA | C.O. | COURT NO. 11 | Order Dtd. 2024-02-13 | BAIL-1 | (Seat No-1) |
| 212 | 14722/2024 | 15.02.2024 | CRLMC-5110/2023 | B MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2024-02-09 | CRIMINAL MISC | (Seat No-4) |
| 213 | 14723/2024 | 15.02.2024 | ABLAPL-15185/2 | G.C. JENA | C.O. | COURT NO. | Order Dtd. 2024-02-13 | BAIL-1 | (Seat |

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| | | | 023 | | | 11 | | | No-1) |
| 21 | 14725/2024 | 15.02.2024 | CRLMC-347/2024 | P K MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2024-02-13 | | (Se at No-1) |
| 21 | 14726/2024 | 15.02.2024 | WP (C) - 2386/2023 | K. MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2024-02-12 | WRIT BRANCH (DIVISION BENCH -3) | (Se at No-120) |
| 21 | 14727/2024 | 15.02.2024 | WP (C) - 32054/2023 | B.P. TANGA | C.O. | COURT NO. 11 | Order Dtd. 2024-02-12 | WRIT BRANCH (DIVISION BENCH -3) | (Se at No-118) |
| 21 | 14728/2024 | 15.02.2024 | CRLMC-339/2024 | NIRANJAN MALLICK | C.O. | COURT NO. 11 | Order Dtd. 2024-02-13 | | (Se at No-118) |
| 21 | 14729/2024 | 15.02.2024 | CRLMC-4213/2023 | GANESH SAHOO | C.O. | COURT NO. 11 | Order Dtd. 2024-02-12 | CRIMINAL MISC | (Se at No-1) |
| 21 | 14730/2024 | 15.02.2024 | WP (C) - 189/2024 | S.K. SAMAL | C.O. | COURT NO. 11 | Order Dtd. 2024-02-12 | WRIT BRANCH (DIVISION BENCH -3) | (Se at No-117) |
| 22 | 14731/2024 | 15.02.2024 | CRLMC-392/2024 | B K PANDA | C.O. | COURT NO. 11 | Order Dtd. 2024-02-13 | | (Se at No-117) |
| 22 | 14733/2024 | 15.02.2024 | CRLMC-328/2024 | P K MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2024-02-13 | | (Se at No-117) |
| 22 | 14734/2024 | 15.02.2024 | WP (C) - 2098/2023 | S.K. ACHARYA | C.O. | COURT NO. 11 | Order Dtd. 2024-02-12 | WRIT BRANCH (DIVISION BENCH -3) | (Se at No-117) |

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| 22 | 14736/2024 | 15.02.2024 | CONTC-295/2024 | P C MOHANTY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-03-27 | | (Se at No-117) |
| 22 | 14737/2024 | 15.02.2024 | ABLAPL-196/2024 | J PRADHAN | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-13 | BAIL-1 | (Se at No-5) |
| 22 | 14738/2024 | 15.02.2024 | WP(C) - 2722/2024 | H K TRIPATHY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-12 | WRIT BRANCH (DIVISION BENCH -1) | (Se at No-101) |
| 22 | 14739/2024 | 15.02.2024 | ABLAPL-14823/2023 | R.K. SARANGI | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-13 | BAIL-1 | (Se at No-6) |
| 22 | 14740/2024 | 15.02.2024 | ABLAPL-296/2024 | RK SARANGI | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-13 | | (Se at No-6) |
| 22 | 14741/2024 | 15.02.2024 | ABLAPL-15212/2023 | A. MOHANTY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-13 | BAIL-2 | (Se at No-7) |
| 22 | 14742/2024 | 15.02.2024 | CRLA-648/2016 | N. PANDA | C.O. | COURT NO. 10 | Order Dtd. 9999-12-31 | CRIMINAL APPEAL | (Se at No-4) |
| 23 | 14743/2024 | 15.02.2024 | CRLA-706/2016 | N. PANDA | C.O. | COURT NO. 24 | Order Dtd. 9999-12-31 | CRIMINAL APPEAL | (Se at No-4) |
| 23 | 14744/2024 | 15.02.2024 | BLAPL-13639/2023 | B B MALLICK | C.O. | COURT NO. 24 | Order Dtd. 2024-02-07 | BAIL-2 | (Se at No-7) |
| 23 | 14745/2024 | 15.02.2024 | CRLA-908/2023 | S. BISWAL | C.O. | COURT NO. 24 | Order Dtd. 2024-02-13 | CRIMINAL APPEAL | (Se at No-9) |
| 23 | 14746/2024 | 15.02.2024 | WP(C) - 42052/2023 | R K BARIK | C.O. | COURT NO. 24 | Order Dtd. 2024-02-13 | WRIT BRANCH (DIVISION BENCH -1) | (Se at No-104) |
| 23 | 14747/ | 15.02.2024 | WP(C) - | DILIP | C.O. | COURT | Order Dtd. 2024-02- | WRIT | (Se |

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| 4 | 2024 | 024 | 1629/2024 | SAMAL | | NO. 24 | 13 | BRANCH (DIVISION BENCH -2) | at No-112) |
| 235 | 14748/2024 | 15.02.2024 | ABLAPL-15188/2023 | BISWARAN JAN DALAI | C.O. | COURT NO. 24 | Order Dtd. 2024-02-13 | BAIL-1 | (Seat No-1) |
| 236 | 14749/2024 | 15.02.2024 | WP (C) - 3252/2024 | BISWAJIT SAHOO | C.O. | COURT NO. 24 | Order Dtd. 2024-02-13 | WRIT BRANCH (DIVISION BENCH -1) | (Seat No-106) |
| 237 | 14750/2024 | 15.02.2024 | ABLAPL-15210/2023 | A. MOHANTY | C.O. | COURT NO. 24 | Order Dtd. 2024-02-13 | BAIL-2 | (Seat No-7) |
| 238 | 14751/2024 | 15.02.2024 | WP (C) - 6249/2018 | DAITARI PRADHAN | C.O. | COURT NO. 24 | Order Dtd. 2024-02-13 | WRIT BRANCH (DIVISION BENCH -2) | (Seat No-116) |
| 239 | 14752/2024 | 15.02.2024 | ABLAPL-15230/2023 | R. SAMAL | C.O. | COURT NO. 11 | Order Dtd. 2024-03-27 | BAIL-2 | (Seat No-7) |
| 240 | 14753/2024 | 15.02.2024 | WP (C) - 6310/2022 | M R BARIK | C.O. | COURT NO. 11 | Order Dtd. 2024-02-13 | WRIT BRANCH (DIVISION BENCH -3) | (Seat No-119) |
| 241 | 14754/2024 | 15.02.2024 | ABLAPL-14603/2023 | M.R. SAHOO | C.O. | COURT NO. 11 | Order Dtd. 2024-02-13 | BAIL-1 | (Seat No-5) |
| 242 | 14755/2024 | 15.02.2024 | WP (C) - 7226/2018 | A. NAYAK | C.O. | COURT NO. 11 | Order Dtd. 2024-02-13 | WRIT BRANCH (DIVISION BENCH -2) | (Seat No-116) |
| 243 | 14756/2024 | 15.02.2024 | WP (C) - 6579/2018 | G.C. JENA | C.O. | COURT NO. 11 | Order Dtd. 2024-02-13 | WRIT BRANCH | (Seat No- |

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| | | | | | | | | (DIVISION BENCH -2) | 114) |
| 24 | 14757/2024 | 15.02.2024 | WP (C) - 2387/2016 | D.J. NAYAK | C.O. | COURT NO. 11 | Order Dtd. 2024-02-13 | WRIT BRANCH (DIVISION BENCH -2) | (Seat No-116) |
| 24 | 14758/2024 | 15.02.2024 | ABLAPL-1041/2024 | S MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2024-02-13 | BAIL-2 | (Seat No-10) |
| 24 | 14759/2024 | 15.02.2024 | CRLMC-120/2024 | P K LENKA | C.O. | COURT NO. 11 | Order Dtd. 2024-02-13 | CRIMINAL MISC | (Seat No-2) |
| 24 | 14760/2024 | 15.02.2024 | ABLAPL-827/2024 | ARUN KUMAR BUDHIA | C.O. | COURT NO. 11 | Order Dtd. 2024-02-13 | | (Seat No-2) |
| 24 | 14761/2024 | 15.02.2024 | WP (C) - 34441/2023 | B.P. TANGA | C.O. | COURT NO. 11 | Order Dtd. 2024-02-12 | WRIT BRANCH (DIVISION BENCH -3) | (Seat No-119) |
| 24 | 14762/2024 | 15.02.2024 | CRLMC-250/2024 | R K BARIK | C.O. | COURT NO. 15 | Order Dtd. 2024-03-27 | | (Seat No-119) |
| 25 | 14763/2024 | 15.02.2024 | ABLAPL-1038/2024 | GR PATRA | C.O. | COURT NO. 11 | Order Dtd. 2024-02-13 | | (Seat No-119) |
| 25 | 14764/2024 | 15.02.2024 | WP (C) - 188/2024 | S.K. SAMAL | C.O. | COURT NO. 11 | Order Dtd. 2024-02-12 | WRIT BRANCH (DIVISION BENCH -3) | (Seat No-117) |
| 25 | 14765/2024 | 15.02.2024 | CRLMC-218/2024 | P K LENKA | C.O. | COURT NO. 11 | Order Dtd. 2024-02-09 | | (Seat No-117) |

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| 25 | 14766/2024 | 15.02.2024 | ABLAPL-788/2024 | PK DAS | C.O. | COURT NO. 11 | Order Dtd. 2024-02-13 | | (Se at No-117) |
| 25 | 14767/2024 | 15.02.2024 | CRLMC-125/2024 | H K DAS | C.O. | COURT NO. 11 | Order Dtd. 2024-02-09 | CRIMINAL MISC | (Se at No-2) |
| 25 | 14768/2024 | 15.02.2024 | WP(C)-187/2024 | S.K. SAMAL | C.O. | COURT NO. 11 | Order Dtd. 2024-02-12 | WRIT BRANCH (DIVISION BENCH -3) | (Se at No-117) |
| 25 | 14769/2024 | 15.02.2024 | CRLMC-3918/2023 | K C TRIPATHY | C.O. | COURT NO. 11 | Order Dtd. 2024-02-12 | CRIMINAL MISC | (Se at No-6) |
| 25 | 14770/2024 | 15.02.2024 | ABLAPL-563/2024 | PK BARIK | C.O. | COURT NO. 11 | Order Dtd. 2024-02-13 | BAIL-2 | (Se at No-11) |
| 25 | 14771/2024 | 15.02.2024 | ABLAPL-15139/2023 | J.P BEHERA | C.O. | COURT NO. 11 | Order Dtd. 2024-02-13 | BAIL-1 | (Se at No-1) |
| 25 | 14772/2024 | 15.02.2024 | CRLMC-4198/2023 | L D SAHOO A | C.O. | COURT NO. 11 | Order Dtd. 2024-02-12 | CRIMINAL MISC | (Se at No-7) |
| 26 | 14773/2024 | 15.02.2024 | ABLAPL-13396/2023 | SARAT CHANDRA MEKAP | C.O. | COURT NO. 11 | Order Dtd. 2024-02-12 | BAIL-2 | (Se at No-10) |
| 26 | 14774/2024 | 15.02.2024 | CRLMC-4330/2023 | P K DAS | C.O. | COURT NO. 11 | Order Dtd. 2024-02-12 Judgement Dtd. 2024-02-12, | CRIMINAL MISC | (Se at No-2) |
| 26 | 14775/2024 | 15.02.2024 | ABLAPL-14802/2023 | J.P. KAR | C.O. | COURT NO. 11 | Order Dtd. 2024-02-12 | BAIL-1 | (Se at No-6) |
| 26 | 14776/2024 | 15.02.2024 | CRLMC-5235/2023 | SAMBEET PATTANAYAK | C.O. | COURT NO. 15 | Order Dtd. 2024-03-27 | CRIMINAL MISC | (Se at No-5) |
| 26 | 14777/2024 | 15.02.2024 | CRLMC-205/2024 | A K BEHERA | C.O. | COURT NO. 15 | Order Dtd. 2024-02-12 | | (Se at No-5) |

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| 26 5 | 14778/ 2024 | 15.02.2 024 | ABLAPL- 15191/2 023 | P.K. PARIDA | C.O. | COURT NO. 15 | Order Dtd. 2024-02- 13 | BAIL- 1 | (Se at No- 1) |
| 26 6 | 14779/ 2024 | 15.02.2 024 | CRLMC- 331/202 4 | SK. SAMIM | C.O. | COURT NO. 15 | Order Dtd. 2024-03- 21 | | (Se at No- 1) |
| 26 7 | 14780/ 2024 | 15.02.2 024 | ABLAPL- 14601/2 023 | S. MOHANTY | C.O. | COURT NO. 15 | Order Dtd. 2024-02- 13 | BAIL- 1 | (Se at No- 5) |
| 26 8 | 14781/ 2024 | 15.02.2 024 | CRLMC- 330/202 4 | SK. SAMIM | C.O. | COURT NO. 15 | Order Dtd. 2024-03- 21 | | (Se at No- 5) |
| 26 9 | 14782/ 2024 | 15.02.2 024 | WP (C) - 24922/2 022 | S. MOHANTY | C.O. | COURT NO. 15 | Order Dtd. 2024-02- 13 | WRIT BRANC H (DIVI SION BENCH -3) | (Se at No- 117) |
| 27 0 | 14783/ 2024 | 15.02.2 024 | MATA- 111/202 3 | P.K. MOHANTY | C.O. | COURT NO. 1 | | FIRST APPEA L | (Se at No- 4) |
| 27 1 | 14784/ 2024 | 15.02.2 024 | CRLMC- 397/202 3 | P K MOHANTY | C.O. | COURT NO. 10 | Order Dtd. 2024-03- 01 | CRIMI NAL MISC | (Se at No- 6) |
| 27 2 | 14785/ 2024 | 15.02.2 024 | CRLMC- 346/202 4 | BISWAJIT DAS | C.O. | COURT NO. 10 | Order Dtd. 2024-02- 13 | | (Se at No- 6) |
| 27 3 | 14786/ 2024 | 15.02.2 024 | CRLMC- 3676/20 23 | P K MOHANTY | C.O. | COURT NO. 15 | Order Dtd. 2024-03- 22 | CRIMI NAL MISC | (Se at No- 5) |
| 27 4 | 14787/ 2024 | 15.02.2 024 | MATA- 349/202 3 | S. MOHARANA | C.O. | COURT NO. 15 | Order Dtd. 2024-02- 12 | FIRST APPEA L | (Se at No- 4) |
| 27 5 | 14788/ 2024 | 15.02.2 024 | CRLMC- 4223/20 23 | A K NAYAK | C.O. | COURT NO. 15 | Order Dtd. 2024-03- 18 | CRIMI NAL MISC | (Se at No- 1) |
| 27 6 | 14789/ 2024 | 15.02.2 024 | MATA- 349/202 3 | BALARAM SINGH | C.O. | COURT NO. 15 | Order Dtd. 2024-02- 12 | FIRST APPEA L | (Se at No- 4) |

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| 27 7 | 14790/ 2024 | 15.02.2 024 | CRLMC- 1143/20 23 | BIJAY KU. DALAI | C.O. | COURT NO. 15 | Order Dtd. 2024-02- 13 | CRIMI NAL MISC | (Se at No- 3) |
| 27 8 | 14791/ 2024 | 15.02.2 024 | WP (C) - 36541/2 023 | S.K. SAMAL | C.O. | COURT NO. 15 | Order Dtd. 2024-02- 12 | WRIT BRANC H (DIVI SION BENCH -3) | (Se at No- 117) |
| 27 9 | 14792/ 2024 | 15.02.2 024 | CRLMC- 362/202 4 | C R DAS | C.O. | COURT NO. 15 | Order Dtd. 2024-02- 13 | | (Se at No- 117) |
| 28 0 | 14793/ 2024 | 15.02.2 024 | WP (C) - 36542/2 023 | S.K. SAMAL | C.O. | COURT NO. 15 | Order Dtd. 2024-02- 12 | WRIT BRANC H (DIVI SION BENCH -3) | (Se at No- 117) |
| 28 1 | 14794/ 2024 | 15.02.2 024 | CRLMC- 351/202 4 | ARUN KU.JATI | C.O. | COURT NO. 15 | Order Dtd. 2024-02- 13 | | (Se at No- 117) |
| 28 2 | 14795/ 2024 | 15.02.2 024 | CRLREV- 35/2024 | P.K. JENA | C.O. | COURT NO. 15 | Order Dtd. 2024-02- 05 | CRIMI NAL REVIS ION | (Se at No- 3) |
| 28 3 | 14796/ 2024 | 15.02.2 024 | CRLMC- 341/202 4 | NIRANJAN SAHOO | C.O. | COURT NO. 15 | Order Dtd. 2024-02- 13 | | (Se at No- 3) |
| 28 4 | 14797/ 2024 | 15.02.2 024 | WP (C) - 36543/2 023 | S.K. SAMAL | C.O. | COURT NO. 15 | Order Dtd. 2024-02- 12 | WRIT BRANC H (DIVI SION BENCH -3) | (Se at No- 117) |
| 28 5 | 14798/ 2024 | 15.02.2 024 | WP (C) - 278/202 4 | BICHITRA NARAYANA SATAPATH Y | C.O. | COURT NO. 15 | Order Dtd. 2024-02- 12 | WRIT BRANC H-1 | (Se at No- 49) |
| 28 6 | 14799/ 2024 | 15.02.2 024 | WP (C) - 36544/2 023 | S.K. SAMAL | C.O. | COURT NO. 15 | Order Dtd. 2024-02- 12 | WRIT BRANC H (DIVI SION BENCH | (Se at No- 117) |

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| 28 7 | 14800/ 2024 | 15.02.2 024 | CMP- 1618/20 23 | SAMBEET PATTANAY AK | C.O. | COURT NO. 15 | Order Dtd. 2024-02- 13 | WRIT BRANC H-5 | (Se at No- 20) |
| 28 8 | 14801/ 2024 | 15.02.2 024 | WP (C) - 36099/2 021 | D K NAIK | C.O. | COURT NO. 15 | Order Dtd. 2024-02- 13 | WRIT BRANC H-4 | (Se at No- 37) |
| 28 9 | 14802/ 2024 | 15.02.2 024 | WP (C) - 30218/2 023 | K. MOHANTY | C.O. | COURT NO. 15 | Order Dtd. 2024-02- 12 | WRIT BRANC H (DIVI SION BENCH -3) | (Se at No- 123) |
| 29 0 | 14803/ 2024 | 15.02.2 024 | CMP- 1600/20 23 | BK PATI | C.O. | COURT NO. 15 | Order Dtd. 2024-02- 12 | WRIT BRANC H-4 | (Se at No- 19) |
| 29 1 | 14805/ 2024 | 15.02.2 024 | WP (C) - 36545/2 023 | S.K. SAMAL | C.O. | COURT NO. 15 | Order Dtd. 2024-02- 12 | WRIT BRANC H (DIVI SION BENCH -3) | (Se at No- 117) |
| 29 2 | 14806/ 2024 | 15.02.2 024 | CMP- 1612/20 23 | PK MISHRA | C.O. | COURT NO. 20 | Order Dtd. 2024-02- 13 | | (Se at No- 117) |
| 29 3 | 14807/ 2024 | 15.02.2 024 | WP (C) - 35062/2 023 | S.K. SAMAL | C.O. | COURT NO. 20 | Order Dtd. 2024-02- 12 | WRIT BRANC H (DIVI SION BENCH -1) | (Se at No- 102) |
| 29 4 | 14808/ 2024 | 15.02.2 024 | CMP- 1621/20 23 | MR BARIK | C.O. | COURT NO. 20 | Order Dtd. 2024-02- 13 | WRIT BRANC H-5 | (Se at No- 20) |
| 29 5 | 14809/ 2024 | 15.02.2 024 | WP (C) - 35063/2 023 | S.K. SAMAL | C.O. | COURT NO. 20 | Order Dtd. 2024-02- 12 | WRIT BRANC H (DIVI SION BENCH -1) | (Se at No- 102) |
| 29 6 | 14810/ 2024 | 15.02.2 024 | CMP- 66/2024 | PK DAS | C.O. | COURT NO. | Order Dtd. 2024-02- 13 | WRIT BRANC | (Se at |

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| | | | | | | 20 | | H-6 | No-54) |
| 297 | 14811/2024 | 15.02.2024 | WP (C) - 35066/2023 | S.K. SAMAL | C.O. | COURT NO. 20 | Order Dtd. 2024-02-12 | WRIT BRANCH (DIVISION BENCH -1) | (Seat No-102) |
| 298 | 14812/2024 | 15.02.2024 | WP (C) - 35059/2023 | S.K. SAMAL | C.O. | COURT NO. 20 | Order Dtd. 2024-02-12 | WRIT BRANCH (DIVISION BENCH -1) | (Seat No-102) |
| 299 | 14813/2024 | 15.02.2024 | CMP-96/2024 | A MOHANTY | C.O. | COURT NO. 20 | Order Dtd. 2024-02-12 | WRIT BRANCH H-6 | (Seat No-54) |
| 300 | 14814/2024 | 15.02.2024 | WP (C) - 30624/2023 | A.K. NANDY | C.O. | COURT NO. 20 | Order Dtd. 2024-02-12 | WRIT BRANCH (DIVISION BENCH -1) | (Seat No-104) |
| 301 | 14815/2024 | 15.02.2024 | CMP-81/2024 | TK MOHANTY | C.O. | COURT NO. 20 | Order Dtd. 2024-02-12 | WRIT BRANCH H-6 | (Seat No-54) |
| 302 | 14816/2024 | 15.02.2024 | WP (C) - 32541/2023 | HRUDANANDA MOHAPATRA | C.O. | COURT NO. 20 | Order Dtd. 2024-02-13 | WRIT BRANCH H-7 | (Seat No-18) |
| 303 | 14818/2024 | 15.02.2024 | WP (C) - 14210/2023 | K. MOHANTY | C.O. | COURT NO. 20 | Order Dtd. 2024-02-12 | WRIT BRANCH (DIVISION BENCH -3) | (Seat No-123) |
| 304 | 14819/2024 | 15.02.2024 | WP (C) - 709/2024 | PK LENKA | C.O. | COURT NO. 20 | Order Dtd. 2024-02-13 | WRIT BRANCH H-6 | (Seat No-36) |
| 305 | 14820/2024 | 15.02.2024 | CMP-1605/2023 | SARAT DASH | C.O. | COURT NO. 20 | Order Dtd. 2024-02-13 | WRIT BRANCH H-5 | (Seat No-20) |
| 306 | 14821/2024 | 15.02.2024 | WP (C) - 27367/2 | K. MOHANTY | C.O. | COURT NO. | Order Dtd. 2024-02-12 | WRIT BRANCH | (Seat |

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| | | | 023 | | | 20 | | H (DIVISION BENCH -3) | No- 117) |
| 30 7 | 14823/ 2024 | 15.02.2 024 | WP (C) - 19397/2 023 | K. MOHANTY | C.O. | COURT NO. 20 | Order Dtd. 2024-02- 12 | WRIT BRANC H (DIVISION BENCH -1) | (Se at No- 105) |
| 30 8 | 14825/ 2024 | 15.02.2 024 | CRLA- 1036/20 23 | P.K. MOHANTY | C.O. | COURT NO. 5 | Order Dtd. 9999-12- 31 | CRIMI NAL APPEA L | (Se at No- 9) |
| 30 9 | 14827/ 2024 | 15.02.2 024 | CRLA- 149/201 9 | S.P. SAHOO | C.O. | DR (J) | Order Dtd. 9999-12- 31 | CRIMI NAL APPEA L | (Se at No- 6) |
| 31 0 | 14828/ 2024 | 15.02.2 024 | CRLA- 1301/20 23 | P.K. MOHANTY | C.O. | COURT NO. 5 | Order Dtd. 9999-12- 31 | CRIMI NAL APPEA L | (Se at No- 9) |
| 31 1 | 14829/ 2024 | 15.02.2 024 | WP (C) - 3183/20 24 | D K NAIK | C.O. | COURT NO. 5 | Order Dtd. 2024-02- 13 | WRIT BRANC H-8 | (Se at No- 41) |
| 31 2 | 14830/ 2024 | 15.02.2 024 | CRLA- 1343/20 23 | B. DAS | C.O. | COURT NO. 5 | Order Dtd. 9999-12- 31 | CRIMI NAL APPEA L | (Se at No- 9) |
| 31 3 | 14831/ 2024 | 15.02.2 024 | WP (C) - 42337/2 023 | A MOHANTY | C.O. | COURT NO. 20 | Order Dtd. 2024-02- 12 | WRIT BRANC H-3 | (Se at No- 13) |
| 31 4 | 14832/ 2024 | 15.02.2 024 | CRLA- 1258/20 23 | P.K. MOHANTY | C.O. | COURT NO. 5 | Order Dtd. 9999-12- 31 | CRIMI NAL APPEA L | (Se at No- 9) |
| 31 5 | 14833/ 2024 | 15.02.2 024 | WP (C) - 40657/2 023 | P N NAYAK | C.O. | COURT NO. 20 | Order Dtd. 2024-02- 12 | WRIT BRANC H-1 | (Se at No- 1) |
| 31 6 | 14834/ 2024 | 15.02.2 024 | CRLA- 103/202 4 | P.K. LENKA | C.O. | COURT NO. 5 | Order Dtd. 9999-12- 31 | CRIMI NAL APPEA L | (Se at No- 10) |
| 31 7 | 14835/ 2024 | 15.02.2 024 | CRLA- 102/202 4 | H. SUNDARA | C.O. | COURT NO. 5 | Order Dtd. 9999-12- 31 | CRIMI NAL APPEA L | (Se at No- 10) |

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| 31 | 14836/2024 | 15.02.2024 | CRLA-152/2015 | P.K. MOHANTY | C.O. | COURT NO. 5 | Order Dtd. 9999-12-31 | CRIMINAL APPEAL | (Seat No-5) |
| 31 | 14837/2024 | 15.02.2024 | CRLA-976/2023 | M.N. MOHANTY | C.O. | COURT NO. 5 | Order Dtd. 9999-12-31 | CRIMINAL APPEAL | (Seat No-9) |
| 32 | 14838/2024 | 15.02.2024 | CRLA-937/2023 | D. SWAIN | C.O. | COURT NO. 5 | Order Dtd. 9999-12-31 | CRIMINAL APPEAL | (Seat No-9) |
| 32 | 14840/2024 | 15.02.2024 | CRLA-1308/2023 | P. SAHOO | C.O. | COURT NO. 7 | Order Dtd. 9999-12-31 | CRIMINAL APPEAL | (Seat No-9) |
| 32 | 14841/2024 | 15.02.2024 | ABLAPL-15571/2021 | J. SAHOO | C.O. | COURT NO. 7 | Order Dtd. 2024-02-13 | BAIL-2 | (Seat No-7) |
| 32 | 14842/2024 | 15.02.2024 | BLAPL-11945/2023 | R.K. BARIK | C.O. | COURT NO. 7 | Order Dtd. 2024-02-13 | BAIL-1 | (Seat No-4) |
| 32 | 14844/2024 | 15.02.2024 | BLAPL-13095/2022 | S. MOHANTY | C.O. | COURT NO. 7 | Order Dtd. 2023-03-16 | BAIL-1 | (Seat No-2) |
| 32 | 14845/2024 | 15.02.2024 | CRLREV-396/2023 | HAREKRUSHNA DASH | C.O. | COURT NO. 7 | Order Dtd. 2023-08-29 | CRIMINAL REVISION | (Seat No-1) |
| 32 | 14846/2024 | 15.02.2024 | WP(C)-39961/2023 | B.N. SAHU | C.O. | COURT NO. 7 | Order Dtd. 2024-02-13 | WRIT BRANCH (DIVISION BENCH -1) | (Seat No-106) |
| 32 | 14847/2024 | 15.02.2024 | WP(C)-41231/2023 | B.P. TANGA | C.O. | COURT NO. 7 | Order Dtd. 2024-02-13 | WRIT BRANCH (DIVISION BENCH -3) | (Seat No-119) |
| 32 | 14848/2024 | 15.02.2024 | CRLA-527/2017 | JYOTISH RANJAN DAS | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 9999-12-31 | CRIMINAL APPEAL | (Seat No-2) |
| 32 | 14849/2024 | 15.02.2024 | WP(C)-1183/20 | A.K. ACHARYA | C.O. | CHIEF JUSTI | Order Dtd. 2024-02-13 | WRIT BRANC | (Seat |

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| | | | 24 | | | CE'S COURT | | H (DIVISION BENCH -1) | No-107) |
| 330 | 14850/2024 | 15.02.2024 | CRLA-527/2017 | M R BARIK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 9999-12-31 | CRIMINAL APPEAL | (Seat No-2) |
| 331 | 14851/2024 | 15.02.2024 | WP(C)-2442/2024 | BHAGABAN BEHERA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-13 | WRIT BRANCH (DIVISION BENCH -3) | (Seat No-121) |
| 332 | 14852/2024 | 15.02.2024 | WP(C)-3096/2024 | R.K. MOHABHOI | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-13 | WRIT BRANCH (DIVISION BENCH -1) | (Seat No-104) |
| 333 | 14856/2024 | 15.02.2024 | CMP-1435/2023 | S MOHARANA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-13 | WRIT BRANCH-3 | (Seat No-13) |
| 334 | 14857/2024 | 15.02.2024 | WP(C)-39584/2023 | P K LENKA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-13 | WRIT BRANCH-5 | (Seat No-22) |
| 335 | 14858/2024 | 15.02.2024 | CRLMA-463/2023 | NIRANJAN SAHOO | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-01 | BAIL-2 | (Seat No-8) |
| 336 | 14859/2024 | 15.02.2024 | CONTC-6965/2023 | P N NAYAK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-09 | CONTE MPT | (Seat No-2) |
| 337 | 14860/2024 | 15.02.2024 | CONTC-766/2024 | A K PANDA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-13 | | (Seat No-2) |
| 338 | 14861/2024 | 15.02.2024 | CONTC-790/2024 | S K BISWAL | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-13 | | (Seat No-2) |
| 339 | 14862/2024 | 15.02.2024 | WP(C)-1606/2022 | TRILOCHAN BARIK | C.O. | COURT NO. 3 OLD | Order Dtd. 9999-12-31 | WRIT BRANCH-4 | (Seat No-27) |
| 34 | 14863/ | 15.02.2 | WP(C)- | S.K. | C.O. | COURT | Order Dtd. 2024-02- | WRIT | (Se |

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| 0 | 2024 | 024 | 3109/2024 | RATH | | NO. 3 OLD | 13 | BRANCH-8 | at No-41) |
| 341 | 14864/2024 | 15.02.2024 | CONTC-799/2024 | A K PANDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-02-13 | | (Se at No-41) |
| 342 | 14865/2024 | 15.02.2024 | WP (C) - 3108/2024 | S.K. RATH | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-02-13 | WRIT BRANCH-8 | (Se at No-41) |
| 343 | 14866/2024 | 15.02.2024 | CRLA-1184/2022 | S.S.BISWAL | C.O. | COURT NO. 5 | Order Dtd. 9999-12-31 | CRIMINAL APPEAL | (Se at No-7) |
| 344 | 14867/2024 | 15.02.2024 | WP (C) - 2197/2024 | HARIHAR SUNDARA | C.O. | COURT NO. 5 | Order Dtd. 2024-02-13 | WRIT BRANCH-5 | (Se at No-32) |
| 345 | 14868/2024 | 15.02.2024 | BLAPL-11408/2023 | G. SAHOO | C.O. | COURT NO. 5 | Order Dtd. 2024-02-13 | BAIL-1 | (Se at No-6) |
| 346 | 14869/2024 | 15.02.2024 | BLAPL-12496/2023 | B. SAHU | C.O. | COURT NO. 5 | Order Dtd. 2024-02-13 | BAIL-2 | (Se at No-7) |
| 347 | 14870/2024 | 15.02.2024 | BLAPL-12496/2023 | G. SAHOO | C.O. | COURT NO. 5 | Order Dtd. 2024-02-13 | BAIL-2 | (Se at No-7) |
| 348 | 14871/2024 | 15.02.2024 | BLAPL-13668/2023 | G. SAHOO | C.O. | COURT NO. 5 | Order Dtd. 2024-02-13 | BAIL-2 | (Se at No-7) |
| 349 | 14872/2024 | 15.02.2024 | BLAPL-11194/2023 | S. SAMAL | C.O. | COURT NO. 5 | Order Dtd. 2024-02-13 | BAIL-1 | (Se at No-2) |
| 350 | 14873/2024 | 15.02.2024 | BLAPL-12407/2023 | A.K. MOHANTY | C.O. | COURT NO. 5 | Order Dtd. 2024-02-13 | BAIL-2 | (Se at No-7) |
| 351 | 14874/2024 | 15.02.2024 | BLAPL-12201/2023 | S. CHOUDHURY | C.O. | COURT NO. 5 | Order Dtd. 2024-02-13 | BAIL-2 | (Se at No-8) |
| 352 | 14875/2024 | 15.02.2024 | BLAPL-11490/2023 | M.N. MOHANTY | C.O. | COURT NO. 5 | Order Dtd. 2024-02-13 | BAIL-1 | (Se at No-6) |

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| 35 | 14876/2024 | 15.02.2024 | BLAPL-12949/2023 | B.N. SAHU | C.O. | COURT NO. 5 | Order Dtd. 2024-02-13 | BAIL-1 | (Se at No-5) |
| 35 | 14877/2024 | 15.02.2024 | BLAPL-985/2023 | D PARIDA | C.O. | COURT NO. 17 | Order Dtd. 2024-02-15 | BAIL-1 | (Se at No-2) |
| 35 | 14878/2024 | 15.02.2024 | BLAPL-985/2023 | D PARIDA | C.O. | COURT NO. 17 | Order Dtd. 2024-02-15 | BAIL-1 | (Se at No-2) |
| 35 | 14879/2024 | 15.02.2024 | BLAPL-12286/2023 | B. MISHRA | C.O. | COURT NO. 17 | Order Dtd. 2024-02-13 | BAIL-2 | (Se at No-8) |
| 35 | 14881/2024 | 15.02.2024 | WP (C) - 126/2023 | G.R. PATRA | C.O. | COURT NO. 17 | Order Dtd. 2023-02-17 | WRIT BRANCH (DIVISION BENCH -3) | (Se at No-121) |
| 35 | 14882/2024 | 15.02.2024 | WPCRL-126/2023 | SANJIB KUMAR BHANJADEO | C.O. | COURT NO. 5 | Order Dtd. 2024-03-11 | WRIT BRANCH (DIVISION BENCH -3) | (Se at No-123) |
| 35 | 14883/2024 | 15.02.2024 | CONTC-963/2019 | MR. PRADEEP KU. DAS | C.O. | COURT NO. 10 | Order Dtd. 2023-03-31 | CONTE MPT | (Se at No-5) |
| 36 | 14884/2024 | 15.02.2024 | MACA-1251/2023 | S.K. SAHOO | C.O. | COURT NO. 10 | Order Dtd. 2024-03-15 | MISC. APPEAL SEC. | (Se at No-4) |
| 36 | 14885/2024 | 15.02.2024 | MACA-1250/2023 | S.K. SAHOO | C.O. | COURT NO. 10 | Order Dtd. 2024-03-15 | MISC. APPEAL SEC. | (Se at No-4) |
| 36 | 14886/2024 | 15.02.2024 | MACA-286/2019 | S.K. SAHOO | C.O. | DR (J) | Order Dtd. 2024-03-07 | MISC. APPEAL SEC. | (Se at No-6) |
| 36 | 14887/2024 | 15.02.2024 | MACA-437/2023 | S.K. SINGH | C.O. | DR (J) | Order Dtd. 2024-02-13 | MISC. APPEAL SEC. | (Se at No-7) |
| 36 | 14888/2024 | 15.02.2024 | MACA-437/2023 | S.K. SAHOO | C.O. | DR (J) | Order Dtd. 2024-02-13 | MISC. APPEAL | (Se at |

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| | | | 3 | | | | | L SEC. | No- 7) |
| 36 5 | 14889/ 2024 | 15.02.2 024 | WP (C) - 16624/2 022 | J. SAHOO | C.O. | DR (J) | Order Dtd. 2024-02- 13 | WRIT BRANC H-6 | (Se at No- 16) |
| 36 6 | 14890/ 2024 | 15.02.2 024 | WP (C) - 20532/2 023 | CHIRANJA YA MOHANTY | C.O. | DR (J) | Order Dtd. 2024-02- 13 | WRIT BRANC H-3 | (Se at No- 13) |
| 36 7 | 14891/ 2024 | 15.02.2 024 | WP (C) - 28823/2 023 | RABI SAMAL | C.O. | DR (J) | Order Dtd. 2024-02- 13 | WRIT BRANC H-6 | (Se at No- 36) |
| 36 8 | 14892/ 2024 | 15.02.2 024 | WP (C) - 28823/2 023 | K.N. SAHOO | C.O. | DR (J) | Order Dtd. 2024-02- 13 | WRIT BRANC H-6 | (Se at No- 36) |
| 36 9 | 14893/ 2024 | 15.02.2 024 | WP (C) - 779/202 4 | T. BAG | C.O. | DR (J) | Order Dtd. 2024-02- 13 | WRIT BRANC H-6 | (Se at No- 36) |
| 37 0 | 14894/ 2024 | 15.02.2 024 | CRLMC- 451/202 3 | B.B. MALLICK | C.O. | DR (J) | Order Dtd. 2024-02- 13 | CRIMI NAL MISC | (Se at No- 4) |
| 37 1 | 14895/ 2024 | 15.02.2 024 | MATA- 92/2023 | P. BEHERA | C.O. | DR (J) | Order Dtd. 2024-02- 12 | FIRST APPEA L | (Se at No- 4) |
| 37 2 | 14896/ 2024 | 15.02.2 024 | BLAPL- 14477/2 023 | R.B. MISHRA | C.O. | DR (J) | Order Dtd. 2024-02- 13 | BAIL- 2 | (Se at No- 9) |
| 37 3 | 14897/ 2024 | 15.02.2 024 | BLAPL- 14478/2 023 | R.B. MISHRA | C.O. | DR (J) | Order Dtd. 2024-02- 13 | BAIL- 2 | (Se at No- 9) |
| 37 4 | 14898/ 2024 | 15.02.2 024 | WP (C) - 2414/20 24 | S. MITRA | C.O. | DR (J) | Order Dtd. 2024-02- 07 | WRIT BRANC H-8 | (Se at No- 40) |
| 37 5 | 14899/ 2024 | 15.02.2 024 | FAO- 409/201 7 | G.C. BARIK | C.O. | COURT NO. 23 | Order Dtd. 2024-02- 05 | MISC. APPEA L SEC. | (Se at No- 8) |
| 37 6 | 14900/ 2024 | 15.02.2 024 | FAO- 675/201 5 | S.P. SAHOO | C.O. | COURT NO. 23 | Order Dtd. 2024-02- 09 | MISC. APPEA L SEC. | (Se at No- 8) |
| 37 | 14901/ 2024 | 15.02.2 | CRLMP- | AK | C.O. | COURT | Order Dtd. 2024-02- | WRIT | (Se |

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| 7 | 2024 | 024 | 181/2024 | MOHANTY | | NO. 23 | 13 | BRANCH-4 | at No-17) |
| 378 | 14902/2024 | 15.02.2024 | CRLMP-847/2023 | AR PANDA | C.O. | COURT NO. 6 | Order Dtd. 2024-02-13 | WRIT BRANCH-3 | (Se at No-13) |
| 379 | 14903/2024 | 15.02.2024 | ABLAPL-4944/2023 | SARADA NAYAK | C.O. | COURT NO. 6 | Order Dtd. 2024-02-13 | BAIL-1 | (Se at No-2) |
| 380 | 14904/2024 | 15.02.2024 | ABLAPL-2661/2023 | T K BARIK | C.O. | COURT NO. 2 | Order Dtd. 2023-03-24 | BAIL-1 | (Se at No-2) |
| 381 | 14905/2024 | 15.02.2024 | CRLMP-1386/2023 | ASHOK KUMAR SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2024-02-13 | WRIT BRANCH-1 | (Se at No-1) |
| 382 | 14906/2024 | 15.02.2024 | CRLMP-2418/2023 | R BHOI | C.O. | COURT NO. 2 | Order Dtd. 2024-02-13 | WRIT BRANCH-8 | (Se at No-39) |
| 383 | 14907/2024 | 15.02.2024 | ABLAPL-2975/2023 | AJIT KUMAR PANDA | C.O. | COURT NO. 2 | Order Dtd. 2023-05-19 | BAIL-2 | (Se at No-9) |
| 384 | 14908/2024 | 15.02.2024 | CRLMP-188/2024 | A MOHANTY | C.O. | COURT NO. 2 | Order Dtd. 2024-02-13 | WRIT BRANCH-4 | (Se at No-17) |
| 385 | 14909/2024 | 15.02.2024 | ABLAPL-15855/2022 | A P SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2024-02-12 | BAIL-2 | (Se at No-7) |
| 386 | 14910/2024 | 15.02.2024 | CRLMP-896/2023 | JR DAS | C.O. | COURT NO. 2 | Order Dtd. 2024-02-13 | WRIT BRANCH-3 | (Se at No-13) |
| 387 | 14911/2024 | 15.02.2024 | CRLMP-166/2024 | B R SENAPATI | C.O. | COURT NO. 2 | Order Dtd. 2024-02-12 | WRIT BRANCH-4 | (Se at No-17) |
| 388 | 14912/2024 | 15.02.2024 | CRLMP-171/2024 | R K ROUT | C.O. | COURT NO. 2 | Order Dtd. 2024-02-12 | WRIT BRANCH-4 | (Se at No-17) |
| 389 | 14913/2024 | 15.02.2024 | CRLMP-1287/2023 | KC SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2024-02-13 | WRIT BRANCH-8 | (Se at No-40) |

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| 390 | 14914/2024 | 15.02.2024 | CRLMP-183/2024 | BRAJA MOHAN SARANGI | C.O. | COURT NO. 2 | Order Dtd. 2024-02-13 | WRIT BRANCH-4 | (Seat No-17) |
| 391 | 14915/2024 | 15.02.2024 | CRLMP-182/2024 | BRAJA MOHAN SARANGI | C.O. | COURT NO. 2 | Order Dtd. 2024-02-13 | WRIT BRANCH-4 | (Seat No-17) |
| 392 | 14916/2024 | 15.02.2024 | WP (C) - 38065/2023 | S.K. ACHARYA | C.O. | COURT NO. 2 | Order Dtd. 2024-02-13 | WRIT BRANCH (DIVISION BENCH -2) | (Seat No-109) |
| 393 | 14917/2024 | 15.02.2024 | WP (C) - 24943/2023 | T. SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2024-02-13 | WRIT BRANCH (DIVISION BENCH -3) | (Seat No-117) |
| 394 | 14918/2024 | 15.02.2024 | CRLMP-186/2024 | DILIP SAMAL | C.O. | COURT NO. 2 | Order Dtd. 2024-02-13 | WRIT BRANCH-4 | (Seat No-17) |
| 395 | 14919/2024 | 15.02.2024 | WP (C) - 24944/2023 | T. SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2024-02-13 | WRIT BRANCH (DIVISION BENCH -3) | (Seat No-117) |
| 396 | 14921/2024 | 15.02.2024 | WP (C) - 24942/2023 | T. SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2024-02-13 | WRIT BRANCH (DIVISION BENCH -3) | (Seat No-117) |
| 397 | 14922/2024 | 15.02.2024 | CRLMC-234/2024 | J.P.KAR | C.O. | COURT NO. 2 | Order Dtd. 2024-02-09 | | (Seat No-117) |
| 398 | 14923/2024 | 15.02.2024 | WP (C) - 34427/2023 | S. NAYAK | C.O. | COURT NO. 2 | Order Dtd. 2024-02-13 | WRIT BRANCH (DIVISION BENCH -3) | (Seat No-119) |
| 39 | 14924/ | 15.02.2 | CRLMP- | BRAJA | C.O. | COURT | Order Dtd. 2024-02- | WRIT | (Se |

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| 9 | 2024 | 024 | 184/2024 | MOHAN SARANGI | | NO. 2 | 13 | BRANCH-4 | at No-17) |
| 400 | 14925/2024 | 15.02.2024 | CRLMC-1291/2023 | P.N.JENA | C.O. | COURT NO. 2 | Order Dtd. 2024-02-12 | CRIMINAL MISC | (Se at No-1) |
| 401 | 14926/2024 | 15.02.2024 | WP (C) - 34429/2023 | S. NAYAK | C.O. | COURT NO. 2 | Order Dtd. 2024-02-13 | WRIT BRANCH (DIVISION BENCH -3) | (Se at No-119) |
| 402 | 14927/2024 | 15.02.2024 | WP (C) - 38068/2023 | S K ACHARYA | C.O. | COURT NO. 2 | Order Dtd. 2024-02-13 | WRIT BRANCH (DIVISION BENCH -2) | (Se at No-109) |
| 403 | 14928/2024 | 15.02.2024 | WP (C) - 34431/2023 | S. NAYAK | C.O. | COURT NO. 2 | Order Dtd. 2024-02-13 | WRIT BRANCH (DIVISION BENCH -3) | (Se at No-119) |
| 404 | 14929/2024 | 15.02.2024 | WP (C) - 34433/2023 | S. NAYAK | C.O. | COURT NO. 2 | Order Dtd. 2024-02-13 | WRIT BRANCH (DIVISION BENCH -3) | (Se at No-119) |
| 405 | 14930/2024 | 15.02.2024 | WP (C) - 38612/2023 | J. SAHOO | C.O. | COURT NO. 7 | Order Dtd. 2024-02-28 | WRIT BRANCH (DIVISION BENCH -2) | (Se at No-115) |
| 406 | 14931/2024 | 15.02.2024 | WP (C) - 34036/2022 | P MISHRA | C.O. | COURT NO. 7 | Order Dtd. 2024-02-13 | WRIT BRANCH (DIVISION BENCH -2) | (Se at No-112) |
| 407 | 14932/2024 | 15.02.2024 | WP (C) - 3245/2024 | G.C. JENA | C.O. | COURT NO. 7 | Order Dtd. 2024-02-13 | WRIT BRANCH-1 | (Se at No-4) |

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| 408 | 14933/2024 | 15.02.2024 | WP (C) - 34036/2022 | D J NAYAK | C.O. | COURT NO. 7 | Order Dtd. 2024-02-13 | WRIT BRANCH (DIVISION BENCH -2) | (Seat No-112) |
| 409 | 14934/2024 | 15.02.2024 | CRLA-98/2024 | SUBRATA PANDA | C.O. | COURT NO. 7 | Order Dtd. 9999-12-31 | CRIMINAL APPEAL | (Seat No-10) |
| 410 | 14935/2024 | 15.02.2024 | WP (C) - 3147/2024 | TAPAN SWAIN | C.O. | COURT NO. 7 | Order Dtd. 2024-02-13 | WRIT BRANCH-8 | (Seat No-41) |
| 411 | 14936/2024 | 15.02.2024 | WP (C) - 34435/2023 | S. NAYAK | C.O. | COURT NO. 7 | Order Dtd. 2024-02-13 | WRIT BRANCH (DIVISION BENCH -3) | (Seat No-119) |
| 412 | 14937/2024 | 15.02.2024 | WP (C) - 34436/2023 | S. NAYAK | C.O. | COURT NO. 7 | Order Dtd. 2024-02-13 | WRIT BRANCH (DIVISION BENCH -3) | (Seat No-119) |
| 413 | 14938/2024 | 15.02.2024 | WP (C) - 3070/2024 | LAXMIDHAR SAHOO | C.O. | COURT NO. 7 | Order Dtd. 2024-02-13 | WRIT BRANCH-6 | (Seat No-35) |
| 414 | 14939/2024 | 15.02.2024 | WP (C) - 34438/2023 | S. NAYAK | C.O. | COURT NO. 7 | Order Dtd. 2024-02-13 | WRIT BRANCH (DIVISION BENCH -3) | (Seat No-119) |
| 415 | 14940/2024 | 15.02.2024 | WP (C) - 7948/2023 | S. NAYAK | C.O. | COURT NO. 7 | Order Dtd. 2024-02-13 | WRIT BRANCH (DIVISION BENCH -1) | (Seat No-106) |
| 416 | 14941/2024 | 15.02.2024 | WP (C) - 3927/2017 | A.T. NAYAK | C.O. | COURT NO. 7 | Order Dtd. 2024-02-13 | WRIT BRANCH (DIVISION BENCH | (Seat No-109) |

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| 41 7 | 14942/ 2024 | 15.02.2 024 | WP (C) - 2366/20 24 | BK PARDHI | C.O. | COURT NO. 7 | Order Dtd. 2024-02- 13 | WRIT BRANC H-7 | (Se at No- 48) |
| 41 8 | 14943/ 2024 | 15.02.2 024 | WP (C) - 3927/20 17 | P.K. MOHANTY | C.O. | COURT NO. 7 | Order Dtd. 2024-02- 13 | WRIT BRANC H (DIVI SION BENCH -2) | (Se at No- 109) |
| 41 9 | 14944/ 2024 | 15.02.2 024 | WP (C) - 5100/20 17 | C.R. KAR | C.O. | COURT NO. 7 | Order Dtd. 2024-02- 13 | WRIT BRANC H (DIVI SION BENCH -2) | (Se at No- 115) |
| 42 0 | 14945/ 2024 | 15.02.2 024 | WP (C) - 32592/2 022 | S. NAYAK | C.O. | COURT NO. 7 | Order Dtd. 2024-02- 13 | WRIT BRANC H (DIVI SION BENCH -3) | (Se at No- 121) |
| 42 1 | 14946/ 2024 | 15.02.2 024 | WP (C) - 25371/2 022 | S.K.ACHA RYA | C.O. | COURT NO. 7 | Order Dtd. 2024-02- 13 | WRIT BRANC H (DIVI SION BENCH -3) | (Se at No- 121) |
| 42 2 | 14947/ 2024 | 15.02.2 024 | WP (C) - 25368/2 022 | S.K.ACHA RYA | C.O. | COURT NO. 7 | Order Dtd. 2024-02- 13 | WRIT BRANC H (DIVI SION BENCH -3) | (Se at No- 121) |
| 42 3 | 14948/ 2024 | 15.02.2 024 | WP (C) - 9879/20 16 | KHAGESWA R KHATUA | C.O. | COURT NO. 7 | Order Dtd. 2024-02- 13 | WRIT BRANC H-7 | (Se at No- 15) |
| 42 4 | 14949/ 2024 | 15.02.2 024 | WP (C) - 24542/2 022 | S.K.ACHA RYA | C.O. | COURT NO. 7 | Order Dtd. 2024-02- 13 | WRIT BRANC H (DIVI SION BENCH -2) | (Se at No- 112) |
| 42 5 | 14950/ 2024 | 15.02.2 024 | WP (C) - 2366/20 | YASHOBAN TA DAS | C.O. | COURT NO. 7 | Order Dtd. 2024-02- 13 | WRIT BRANC | (Se at |

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| | | | 24 | | | | | H-7 | No-48) |
| 426 | 14951/2024 | 15.02.2024 | WP (C) - 24543/2022 | S.K.ACHARYA | C.O. | COURT NO. 7 | Order Dtd. 2024-02-13 | WRIT BRANCH (DIVISION BENCH -2) | (Se at No-112) |
| 427 | 14952/2024 | 15.02.2024 | WP (C) - 25376/2022 | S K ACHARYA | C.O. | COURT NO. 7 | Order Dtd. 2024-02-13 | WRIT BRANCH (DIVISION BENCH -3) | (Se at No-121) |
| 428 | 14953/2024 | 15.02.2024 | WP (C) - 24544/2022 | S.K.ACHARYA | C.O. | COURT NO. 7 | Order Dtd. 2024-02-13 | WRIT BRANCH (DIVISION BENCH -2) | (Se at No-112) |
| 429 | 14954/2024 | 15.02.2024 | WP (C) - 43025/2023 | SUMANTA DAS | C.O. | COURT NO. 7 | Order Dtd. 2024-02-13 | WRIT BRANCH-3 | (Se at No-28) |
| 430 | 14955/2024 | 15.02.2024 | WP (C) - 437/2024 | SUMANTA DAS | C.O. | COURT NO. 7 | Order Dtd. 2024-02-13 | WRIT BRANCH-3 | (Se at No-51) |
| 431 | 14956/2024 | 15.02.2024 | WP (C) - 43029/2023 | S.K.SAHO | C.O. | COURT NO. 1 | Order Dtd. 2024-02-13 | WRIT BRANCH (DIVISION BENCH -2) | (Se at No-114) |
| 432 | 14957/2024 | 15.02.2024 | WP (C) - 43007/2023 | SUMANTA DAS | C.O. | COURT NO. 1 | Order Dtd. 2024-02-13 | WRIT BRANCH-3 | (Se at No-28) |
| 433 | 14958/2024 | 15.02.2024 | WP (C) - 3044/2024 | LAXMIDHAR SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2024-02-13 | WRIT BRANCH-6 | (Se at No-35) |
| 434 | 14959/2024 | 15.02.2024 | WP (C) - 11678/2021 | SUMANTA DAS | C.O. | COURT NO. 1 | Order Dtd. 2024-02-13 | WRIT BRANCH-4 | (Se at No-37) |
| 435 | 14960/2024 | 15.02.2024 | WP (C) - 2984/20 | PRAFULLA CHANDRA | C.O. | COURT NO. 1 | Order Dtd. 2024-02-13 | WRIT BRANCH | (Se at |

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| | | | 24 | ACHARYA | | | | H-5 | No-21) |
| 436 | 14961/2024 | 15.02.2024 | WP (C) - 2978/2024 | PRAFULLA CHANDRA ACHARYA | C.O. | COURT NO. 1 | Order Dtd. 2024-02-13 | WRIT BRANCH-5 | (Seat No-21) |
| 437 | 14962/2024 | 15.02.2024 | WP (C) - 3073/2024 | LAXMIDHAR SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2024-02-13 | WRIT BRANCH-6 | (Seat No-35) |
| 438 | 14963/2024 | 15.02.2024 | WP (C) - 3076/2024 | LAXMIDHAR SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2024-02-13 | WRIT BRANCH-6 | (Seat No-35) |
| 439 | 14964/2024 | 15.02.2024 | CRLMP-2390/2023 | M NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2024-02-08 | WRIT BRANCH-2 | (Seat No-50) |
| 440 | 14965/2024 | 15.02.2024 | CRLMC-120/2024 | S. BARIK | C.O. | COURT NO. 1 | Order Dtd. 2024-02-13 | CRIMINAL MISC | (Seat No-2) |
| 441 | 14967/2024 | 15.02.2024 | ABLAPL-15498/2023 | A. K. MISHRA | C.O. | COURT NO. 11 | Order Dtd. 2024-02-22 | BAIL-2 | (Seat No-8) |
| 442 | 14968/2024 | 15.02.2024 | WP (C) - 3066/2024 | A SAHOO | C.O. | COURT NO. 20 | Order Dtd. 2024-02-27 | WRIT BRANCH-6 | (Seat No-35) |
| 443 | 14459/2024 | 15.02.2024 | WP (C) - 17992/2020 | SANTOSH KUMAR BEHERA | GENERAL | | Order Dtd. 2020-08-28 | WRIT BRANCH-4 | (Seat No-27) |
| 444 | 14460/2024 | 15.02.2024 | WP (C) - 25977/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-08-31 | WRIT BRANCH-6 | (Seat No-35) |
| 445 | 14709/2024 | 15.02.2024 | CRLMC-2042/2023 | D K JENA | GENERAL | | Order Dtd. 2024-02-13 | CRIMINAL MISC | (Seat No-5) |
| 446 | 14735/2024 | 15.02.2024 | BLAPL-459/2024 | SAGAR PANDA | GENERAL | | Order Dtd. 2024-02-09 | | (Seat No-5) |
| 447 | 14839/2024 | 15.02.2024 | ABLAPL-219/2024 | SANJAYA KUMAR PATRI | GENERAL | | Order Dtd. 2024-02-07 | | (Seat No-5) |
| 448 | 14853/ | 15.02.2024 | BLAPL- | HAREKRUS | GENERAL | | Order Dtd. 2024-02- | | (Seat |

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| 8 | 2024 | 024 | 136/2024 | HNA DASH | RAL | | 13 | | at No-5) |
| 449 | 14854/2024 | 15.02.2024 | ABLAPL-315/2022 | SHANTANU KUMAR PANDA | GENERAL | | Order Dtd. 2022-01-31 | BAIL-2 | (Se at No-10) |
| 450 | 14855/2024 | 15.02.2024 | ABLAPL-11297/2023 | GANESWAR PRADHAN | GENERAL | | Order Dtd. 2024-02-13 | BAIL-1 | (Se at No-6) |
| 451 | 14489/2024 | 15.02.2024 | WP (C) - 8501/2011 | P K LENKA | GENERAL | | Order Dtd. 2011-04-04 | | (Se at No-6) |
| 452 | 14492/2024 | 15.02.2024 | WP (C) - 22483/2019 | A K PANDA | GENERAL | | Order Dtd. 2024-02-02 | WRIT BRANCH-2 | (Se at No-34) |
| 453 | 14495/2024 | 15.02.2024 | WP (C) - 11682/2021 | A SAHOO | GENERAL | | Order Dtd. 2024-02-02 | WRIT BRANCH-4 | (Se at No-37) |
| 454 | 14499/2024 | 15.02.2024 | WP (C) - 19131/2008 | K C PANDA | GENERAL | | Order Dtd. 2009-06-29 Petition, Annexure, Misc. case, | | (Se at No-37) |
| 455 | 14501/2024 | 15.02.2024 | BLAPL-16627/2014 | M R ROUSTRAY | GENERAL | | Order Dtd. 2014-09-09 | | (Se at No-37) |
| 456 | 14506/2024 | 15.02.2024 | BLAPL-8181/2023 | P K JENA | GENERAL | | Order Dtd. 2023-08-10 | BAIL-1 | (Se at No-6) |
| 457 | 14508/2024 | 15.02.2024 | ABLAPL-1371/2019 | M R ROUSTRAY | GENERAL | | Order Dtd. 2021-03-19 | BAIL-1 | (Se at No-5) |
| 458 | 14512/2024 | 15.02.2024 | ABLAPL-10766/2023 | M DAS | GENERAL | | Order Dtd. 2022-08-03 | BAIL-2 | (Se at No-8) |
| 459 | 14517/2024 | 15.02.2024 | ABLAPL-10766/2023 | M DAS | GENERAL | | Order Dtd. 2024-03-14 | BAIL-2 | (Se at No-8) |
| 460 | 14523/2024 | 15.02.2024 | CRLLP-136/2015 | A DAS | GENERAL | | | BAIL-1 | (Se at No-3) |

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| 461 | 14529/2024 | 15.02.2024 | CRLMP-2332/2023 | V GITAMJALI | GENERAL | | Order Dtd. 2024-01-08Petition,Annexure , | WRIT BRANCH-2 | (Seat No-50) |
| 462 | 14540/2024 | 15.02.2024 | CRLA-508/2009 | P K BEHERA | GENERAL | | Order Dtd. 2009-12-23 | CRIMINAL APPEAL | (Seat No-8) |
| 463 | 14546/2024 | 15.02.2024 | CONTC (CPC) - 163/2008 | S BISWAL | GENERAL | | Order Dtd. 2021-11-10 | OA Branch | (Seat No-1) |
| 464 | 14550/2024 | 15.02.2024 | RVWPET-461/2023 | A PADHY | GENERAL | | PetitionAnnexure, | CIVIL REVISION | (Seat No-1) |
| 465 | 14555/2024 | 15.02.2024 | CVRVW-45/2001 | J R SAHOO | GENERAL | | Order Dtd. 2001-09-24 | | (Seat No-1) |
| 466 | 14560/2024 | 15.02.2024 | OJC-12556/1997 | J R SAHOO | GENERAL | | | | (Seat No-1) |
| 467 | 14581/2024 | 15.02.2024 | SA-153/1991 | J P KAR | GENERAL | | Order Dtd. 2024-01-11 | SECOND APPEAL | (Seat No-4) |
| 468 | 14583/2024 | 15.02.2024 | RSA-495/2015 | S R PANI | GENERAL | | Order Dtd. 2023-12-19 | SECOND APPEAL | (Seat No-1) |
| 469 | 14586/2024 | 15.02.2024 | RSA-172/2020 | M K MALLICK | GENERAL | | Order Dtd. 2024-02-08 | SECOND APPEAL | (Seat No-6) |
| 470 | 14599/2024 | 15.02.2024 | RSA-466/2013 | K S SAHOO | GENERAL | | Order Dtd. 2012-03-21Judgement Dtd. 2012-03-21,Decree, | SECOND APPEAL | (Seat No-2) |
| 471 | 14604/2024 | 15.02.2024 | OJC-1765/1992 | J R SAHOO | GENERAL | | Order Dtd. 1997-01-06 | | (Seat No-2) |
| 472 | 14609/2024 | 15.02.2024 | RSA-217/2023 | B B P | GENERAL | | | SECOND APPEAL | (Seat No-6) |
| 473 | 14613/2024 | 15.02.2024 | CRLREV-259/2019 | D K NAIK | GENERAL | | Judgement Dtd. 2024-02-08 | CRIMINAL REVISION | (Seat No- |

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| 474 | 14616/2024 | 15.02.2024 | WP (C) - 20902/2015 | D NAYAK | GENERAL | | Order Dtd. 2016-01-11 | | (Seat No-2) |
| 475 | 14619/2024 | 15.02.2024 | WP (C) - 13470/2023 | A K MOHANTY | GENERAL | | Order Dtd. 2024-01-24 | WRIT BRANCH-5 | (Seat No-47) |
| 476 | 14621/2024 | 15.02.2024 | WP (C) - 19506/2022 | A K MOHANTY | GENERAL | | Order Dtd. 2024-01-24 | WRIT BRANCH-3 | (Seat No-14) |
| 477 | 14624/2024 | 15.02.2024 | WP (C) - 3012/2022 | D P SWAIN | GENERAL | | Order Dtd. 2022-03-08 Petition, Annexure , | WRIT BRANCH-7 | (Seat No-18) |
| 478 | 14628/2024 | 15.02.2024 | WP (C) - 4105/2023 | P K MISHRA | GENERAL | | Order Dtd. 2024-01-29 | WRIT BRANCH-2 | (Seat No-8) |
| 479 | 14629/2024 | 15.02.2024 | WP (C) - 918/2020 | M K MOHANTY | GENERAL | | Order Dtd. 2023-04-20 | WRIT BRANCH-1 | (Seat No-2) |
| 480 | 14632/2024 | 15.02.2024 | WP (C) - 899/2020 | M K MOHANTY | GENERAL | | Order Dtd. 2023-04-20 | WRIT BRANCH-8 | (Seat No-41) |
| 481 | 14642/2024 | 15.02.2024 | WP (C) - 28172/2019 | M K MOHANTY | GENERAL | | Order Dtd. 2023-04-20 | WRIT BRANCH-4 | (Seat No-19) |
| 482 | 14676/2024 | 15.02.2024 | WP (C) - 28165/2019 | M K MOHANTY | GENERAL | | Order Dtd. 2023-04-20 | WRIT BRANCH-4 | (Seat No-19) |
| 483 | 14680/2024 | 15.02.2024 | WP (C) - 26231/2019 | M K MOHANTY | GENERAL | | Order Dtd. 2023-04-20 | WRIT BRANCH-6 | (Seat No-36) |
| 484 | 14681/2024 | 15.02.2024 | SAO-18/2023 | BIBHUDHA NANDA MUDULI | GENERAL | | Order Dtd. 2024-04-09 | | (Seat No-36) |
| 485 | 14684/2024 | 15.02.2024 | WP (C) - 27286/2022 | B C SASMAL | GENERAL | | Order Dtd. 2024-02-05 | WRIT BRANCH-6 | (Seat No-26) |
| 486 | 14686/2024 | 15.02.2024 | WP (C) - 1086/20 | G S DAS | GENERAL | | Order Dtd. 2024-02-06 | WRIT BRANCH | (Seat |

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| | | | 23 | | | | | H-3 | No-14) |
| 487 | 14688/2024 | 15.02.2024 | WP (C) - 21747/2019 | M K MOHANTY | GENERAL | | Order Dtd. 2023-04-20 | WRIT BRANCH-3 | (Seat No-14) |
| 488 | 14690/2024 | 15.02.2024 | WP (C) - 24100/2019 | M K MOHANTY | GENERAL | | Order Dtd. 2023-04-20 | WRIT BRANCH-5 | (Seat No-20) |
| 489 | 14692/2024 | 15.02.2024 | WPC (OAC) - 733/2018 | A K JATI | GENERAL | | Order Dtd. 2024-01-22 | OA Branch | (Seat No-1) |
| 490 | 14695/2024 | 15.02.2024 | CONTC-9381/2023 | B MUDULI | GENERAL | | Order Dtd. 2024-02-02 | CONTE MPT | (Seat No-8) |
| 491 | 14700/2024 | 15.02.2024 | CONTC-195/2023 | BANSIDHAR MUDULI | GENERAL | | Order Dtd. 2023-09-22 Petition, Annexure | CONTE MPT | (Seat No-2) |
| 492 | 14703/2024 | 15.02.2024 | ABLAPL-10128/2021 | R BEHERA | GENERAL | | Order Dtd. 2021-10-05 | BAIL-1 | (Seat No-4) |
| 493 | 14704/2024 | 15.02.2024 | BLAPL-523/2024 | D K NAIK | GENERAL | | Order Dtd. 2024-02-05 | | (Seat No-4) |
| 494 | 14705/2024 | 15.02.2024 | CRLMP-1949/2021 | M K NAYAK | GENERAL | | Petition | WRIT BRANCH-7 | (Seat No-5) |
| 495 | 14706/2024 | 15.02.2024 | CRLMC-1884/2021 | S MOHARANA | GENERAL | | Order Dtd. 2022-04-18 | CRIMINAL MISC | (Seat No-3) |
| 496 | 14708/2024 | 15.02.2024 | SAO-8/2016 | A K JATI | GENERAL | | Order Dtd. 2023-09-26 | | (Seat No-3) |
| 497 | 14711/2024 | 15.02.2024 | SA-49/1988 | A K JATI | GENERAL | | Order Dtd. 2016-04-07 | | (Seat No-3) |
| 498 | 14713/2024 | 15.02.2024 | RSA-23/2011 | R K MOHAPATRA | GENERAL | | Order Dtd. 2023-12-13 | SECOND APPEAL | (Seat No-4) |
| 499 | 14717/ | 15.02.2024 | WP (C) - | U | GENERAL | | Order Dtd. 2021-10- | | (Se |

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| 9 | 2024 | 024 | 31589/2021 | CHHOTRAY | RAL | | 08 | | at No-4) |
| 500 | 14724/2024 | 15.02.2024 | CRLMC-26971/2022 | A K SAHOO | GENERAL | | Order Dtd. 2023-06-26 | | (Se at No-4) |
| 501 | 14732/2024 | 15.02.2024 | ABLAPL-3827/2023 | J P KAR | GENERAL | | Order Dtd. 2024-02-06 | BAIL-1 | (Se at No-2) |
| 502 | 14804/2024 | 15.02.2024 | WPC (OAC) - 2843/2016 | R.K.ROUT | GENERAL | | Order Dtd. 2024-01-17 | OA Branch | (Se at No-1) |
| 503 | 14817/2024 | 15.02.2024 | WP (C) - 5398/2018 | DASHARATHI HEMBRAM | GENERAL | | Order Dtd. 2023-12-22 | WRIT BRANCH-7 | (Se at No-10) |
| 504 | 14822/2024 | 15.02.2024 | WP (C) - 942/2024 | ASHOK KUMAR SAHOO | GENERAL | | Order Dtd. 2024-01-22 | WRIT BRANCH-8 | (Se at No-29) |
| 505 | 14824/2024 | 15.02.2024 | WPC (OA) - 531/2018 | MAHADEV BEHERA | GENERAL | | Order Dtd. 2023-02-20 Petition, Annexure, Counter, | OA Branch | (Se at No-1) |
| 506 | 14826/2024 | 15.02.2024 | BLAPL-11480/2023 | ASHOK KUMAR SAHOO | GENERAL | | Order Dtd. 2024-02-08 | BAIL-1 | (Se at No-6) |
| 507 | 14843/2024 | 15.02.2024 | RVWPET-372/2023 | DILLIP SAMAL | GENERAL | | Order Dtd. 2024-01-29 | | (Se at No-6) |
| 508 | 14880/2024 | 15.02.2024 | WP (C) - 20061/2013 | K NATH | GENERAL | | Order Dtd. 2014-02-11 | | (Se at No-6) |
| 509 | 14966/2024 | 15.02.2024 | BLAPL-17672/2013 | J P KAR | GENERAL | | Order Dtd. 2013-07-05 | | (Se at No-6) |

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